

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/1504/2026	BHARAT JENA VS STATE OF ODISHA	MAHES DAS VS	MARINE KASIA /154 /2025 () //	
2	D-BLAPL/1505/2026	SHIBU KHATI @ SHIBA KHATI VS STATE OF ODISHA	DEBABRATA RATH VS	KULABIRA /134 /2025 () //	
3	D-BLAPL/1506/2026	BASANTA BHOI VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RENGALI /145 /2024 () //	
4	D-BLAPL/1509/2026	PADMA CHARAN PARAMANIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	RANPUR /308 /2025 () //	
5	D-BLAPL/1511/2026	S. JULI RAO VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /198 /2025 () //	
6	D-BLAPL/1517/2026	BABUL BEHERA VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	BALIMI /251 /2025 () //	
7	D-BLAPL/1518/2026	BIKARI @ JAYARAM KIKKARA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PARLAKHEMUNDI /198 /2025 () //	AOR20220001631C202600014
8	D-BLAPL/1519/2026	JITU @ JYOITI PRASAD JENAMANI VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL SADAR /576 /2025 () //	AOR20220001631C202600013
9	D-BLAPL/1522/2026	KARTIKA NAIK VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KARLAPAT /33 /2025 () //	
10	D-BLAPL/1523/2026	BABULI NIHAL VS STATE OF ODISHA	MANGU NANDY VS	KORAPUT GRPS /40 /2025 () //	
11	D-BLAPL/1524/2026	RAM BABU VS STATE OF ODISHA	MANGU NANDY VS	PAPERMETLA P.S. /7 /2025 () //	

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12	D-BLAPL/1526/2026	DEEPAK @ DIPAK BEHERA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	NAYAPALLI P.S. /640 /2024 () //	
13	D-BLAPL/1528/2026	J. SRIDHARA @ BUJI VS STATE OF ODISHA	SURENDRA MOHANTY VS	SAMBALPUR SADAR /213 /2024 () //	AOR20220001301C202600004
14	D-BLAPL/1529/2026	RAJESH GOND VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /235 /2025 () //	
15	D-BLAPL/1540/2026	HALADHAR NAYAK VS STATE OF ODISHA	SURYANARAYAN BISWAL VS	RAIGHAR /179 /2025 () //	
16	D-BLAPL/1543/2026	SUNIL SAHOO VS STATE OF ODISHA	OMM KUMAR BALIARSINGH VS	INDUSTRIAL ESTATE PS /247 /2025 () //	AOR20220001296C202600005
17	D-BLAPL/1544/2026	SHYAM BIHARI YADAV VS UNION OF INDIA (RAILWAY)	BHARAT BHUSAN ROURAY VS	JHARSUGUDA GRPS /55 /2025 () //	
18	D-BLAPL/1546/2026	LAXMIKANTA @ LAXMIDHAR PRADHANI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /187 /2021 () //	AOD20220003086C202600006
19	D-BLAPL/1549/2026	BIKI @ DEBI PRASAD MALIA VS STATE OF ODISHA	RAMDAS ACHARY VS	AIR FIELD P.S. /1 /2022 () //	
20	D-BLAPL/1550/2026	KAILASH SUNANI VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	JONK /267 /2025 () //	
21	D-BLAPL/1551/2026	SANGRAM ROUT @ KATAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /245 /2025 () //	
22	D-BLAPL/1553/2026	NAIM KHAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	GURUDIJHATIA /93 /2013 () //	
23	D-BLAPL/1555/2026	BABLU KUMAR	JUGALA KISHORE PANDA	BINIKA /179 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/1556/2026	MD. SAMIR @ KAFIL AHAMAD	BIJAYA KUMAR RAGADA	DHANUPALI /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/1557/2026	SITA KABASI @ SITARAM KABASI	JUGALA KISHORE PANDA	MALKANGIRI /606 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/1558/2026	NIHAR RANJAN SARKAR	DIPTI RANJAN BHOKTA	JEYPORE VIGILANCE /40 /2025	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
27	D-BLAPL/1559/2026	DHIRAJ GARDIA	BIJAYA KUMAR RAGADA	JHARSUGUDA /577 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/1561/2026	BIKASH ORAM	BIJAYA KUMAR RAGADA	BRAJARAJNAGAR /194 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/1564/2026	BIKASH SETHI	RAMAKANTA PRADHAN	JODA /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/1566/2026	BAINATH SWAIN	SIDHARTHA SANKAR RAY (2)	BADAGADA /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/1568/2026	ANSHUMAN BOITEI	HRUDANANDA DALAI		AOR20240000804C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/1569/2026	ARJUN SINGH	BISWARANJAN DALAI	BRAHMANITARANG /95 /2024	AOR20220003722C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/1570/2026	GULU MOHANTY	MANAS KUMAR CHAND	AIR FIELD P.S. /105 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/1574/2026	SOUMYA RANJAN NAYAK	SATYAJIT MOHAPATRA	DHUSURI /187 /2021	
		VS	VS	()	

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35	D-BLAPL/1575/2026	STATE OF ODISHA BHASKAR @ MAHADEB PATRA VS	BISWARANJAN DALAI VS	// RENGALI /258 /2025 ()	AOR20220003722C202600014
36	D-BLAPL/1579/2026	STATE OF ODISHA BABU PANIGRAHI VS	NEELAKANTHA PANDA VS	// SHERAGADA /373 /2025 ()	
37	D-BLAPL/1580/2026	STATE OF ODISHA ROHITA KUMAR PANIGRAHI VS	NEELAKANTHA PANDA VS	// SHERAGADA /373 /2025 ()	
38	D-BLAPL/1582/2026	STATE OF ODISHA ANITA DEVI VS	SK. ZAFARULLA VS	// / 0 ()	
39	D-BLAPL/1583/2026	STATE OF ODISHA RAM VIJAY PRASAD @ RAM VIJAYA PRASAD VS	SK. ZAFARULLA VS	// / 0 ()	
40	D-BLAPL/1584/2026	STATE OF ODISHA KANIYA PALASIYA VS	SK. ZAFARULLA VS	// JHARSUGUDA /305 /2025 ()	
41	D-BLAPL/1588/2026	STATE OF ODISHA MD. AKBAR VS	BIJAYA KUMAR RAGADA VS	// KORAPUT GRPS /40 /2025 ()	
42	D-BLAPL/1589/2026	STATE OF ODISHA HRUSIKESH KISAN VS	BIJAYA KUMAR RAGADA VS	// THELKOLOI PS /542 /2025 ()	
43	D-BLAPL/1592/2026	STATE OF ODISHA MD. BARKAT ALLI VS	BISWORANJAN SWAIN VS	// RAGHUNATHPALI /564 /2025 ()	
44	D-BLAPL/1600/2026	STATE OF ODISHA MAHESWAR SAMAL VS	SATYA RANJAN MULIA VS	// LALBAG /232 /2021 ()	
45	D-BLAPL/1606/2026	STATE OF ODISHA BIBHUTI SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// / 0 () //	

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46	D-BLAPL/1608/2026	SUDARSAN NAYAK VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	SATYABADI /355 /2022 () //	
47	D-BLAPL/1610/2026	SIAN DIGAL VS STATE OF ODISHA	BISWORANJAN SWAIN VS	//0 () //	
48	D-BLAPL/1611/2026	JITENDRA SANDHA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 () //	
49	D-BLAPL/1615/2026	TAPAS KUMAR JENA @ KALIA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BARIPADA TOWN /71 /2009 () //	
50	D-BLAPL/1617/2026	RAJKUMAR JAGAT VS STATE OF ODISHA	KIRTAN BADHEI VS	PAIKMAL /12 /2024 () //	
51	D-BLAPL/1619/2026	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	HINJILI /908 /2023 () //	
52	D-BLAPL/1620/2026	UMASHANKAR PANDEY VS STATE OF ODISHA	SITIKANT MISHRA VS	SONEPUR /129 /2024 () //	
53	D-BLAPL/1621/2026	AJIT BARIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	GOCHHAPADA /156 /2025 () //	
54	D-BLAPL/1622/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	TALCHER TOWN /296 /2025 () //	
55	D-BLAPL/1623/2026	GUNU @ AKHILA NAIK VS STATE OF ODISHA	RONIT GHOSH VS	GOPALPRASAD /314 /2025 () //	
56	D-BLAPL/1624/2026	ANANDESWAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 () //	
57	D-BLAPL/1628/2026	PETU @ PRAMOD BHOI	SURYAKANTA DWIBEDI	DASPALLA /347 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/1630/2026	NANDA @ SUSANTA BEHERA	SURYAKANTA DWIBEDI	DASPALLA /347 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/1634/2026	AKHAYA @ AKSHAYA KUMAR BINDHANI	PRAMOD CHANDRA SEJPADA	SPL.TASK FORCE /2 /2025	AOR20220001394C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/1636/2026	GHUMDU SETHI @ GHUMURU SETHY	AMITAV TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/1639/2026	MANOJ KUMAR BAJPAYEE	AMITAV TRIPATHY	GAISILET /25 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/1642/2026	LABANYA NAIK	PRASANTA KUMAR JENA	KARLAPAT /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/1643/2026	SUBRAT BARIK	RONALISHA PRADHAN	JATNI P.S. /507 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/1648/2026	BIBHUTI BHUSAN PATASANI	SANJIB KUMAR BHANJADEO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/1651/2026	B. NAGESWAR PATRA	SIBA RANJAN POLAI	CHATRAPUR /731 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/1655/2026	B.LACHEYAA @ LACHHIGA PATRA @ GANDHI	ANUPAM DASH	CHATRAPUR /749 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/1656/2026	KALANDI ROUT @ KALANDI @ KALIA @ KUNAL ROUT	ANILAN SHAKTI PAUL	EOW,BHUBANESWAR /15 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/1663/2026	SASTHI BAGH	ABHILASH MISHRA	SONEPUR /113 /2025	
		VS	VS	()	

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69	D-BLAPL/1665/2026	STATE OF ODISHA HIJAKIYA SINGH VS	BISWORANJAN SWAIN VS	// R.UDAYAGIRI /68 /2025 ()	
70	D-BLAPL/1667/2026	STATE OF ODISHA BABU NAIK VS	LAMBODOR ACHARI VS	// BHANJANAGAR /427 /2020 ()	AOR20220001563C202600010
71	D-BLAPL/1671/2026	STATE OF ODISHA JAYANTA KUMAR MOHANTY VS	ANSHUMAN PANDA VS	// KHANTAPADA /406 /2025 ()	
72	D-BLAPL/1672/2026	STATE OF ODISHA UMASANKAR NAYAK @ PAPU VS	SARAT KUMAR JENA VS	// BEGUNIAPADA /677 /2025 ()	
73	D-BLAPL/1673/2026	STATE OF ODISHA MANISH BAIS VS	ANSHUMAN PANDA VS	// BOLANGIR TOWN /799 /2025 ()	
74	D-BLAPL/1676/2026	STATE OF ODISHA HIJAYA KUMAR VS	ASHOK DAS VS	// CHANDILI /203 /2025 ()	
75	D-BLAPL/1678/2026	STATE OF ODISHA SK. ANWAR VS	SUBRAT KUMAR NAYAK VS	// NIKIRAI /447 /2025 ()	
76	D-BLAPL/1679/2026	STATE OF ODISHA ALOK SARAF VS	SUBHAM SATAPATHY VS	// RAMPUR (SONEPUR) /128 /2024 ()	
77	D-BLAPL/1680/2026	STATE OF ODISHA GANESH BISOI VS	ASHOK DAS VS	// GARBANDHA /92 /2025 ()	
78	D-BLAPL/1683/2026	STATE OF ODISHA DALARA PRADHAN VS	SACHIDANANDA PADHEE VS	// KANTAMAL /100 /2025 ()	
79	D-BLAPL/1687/2026	STATE OF ODISHA SUMITRA SAHOO VS	ROHIT RANJAN RAY VS	// / /0 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/1691/2026	GUREKHA NAIK VS STATE OF ODISHA	BISWAJIT NAYAK VS	TARBHA /235 /2025 () //	
81	D-BLAPL/1692/2026	PUSPAK SRICHANDAN @ JITU VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	SPECIAL CRIME UNIT /10 /2024 () //	
82	D-CMAPL/2031/2026	KAILASH CHANDRA PANDA VS NIRANJAN PANDA	ADV. VS	// () //	
83	D-CMP/1848/2026	BAISHNABA GANDA @ MAHANANDA VS DHANESTI GANDA	SARBESWAR SAHOO VS	// () //	AOD20220004505C202600007
84	D-CMP/1879/2026	MANOJ KUMAR SAHOO VS MINA KUMARI SAHOO	MAHESWAR MOHANTY VS	// () //	
85	D-CMP/1897/2026	PUSTAM SAHU VS SHANTI @ MANJARI PRADHAN	ARJUNA CHARANA BEHERA VS	// () //	
86	D-CMP/1900/2026	TABWA BIBI @ TANUJA VS S.K.GAYAS UDDIN	PRAMOD KUMAR ROUT VS	// () //	
87	D-CMP/1984/2026	SULACHANA SAHOO VS PRAHALLAD ROUT	BHASKAR CHANDRA PANDA VS	// () //	
88	D-CMP/2009/2026	SUCHITRA MOHAPATRA VS JYOSHINARANI MOHAPATRA	SASWATI MOHAPATRA VS	// () //	
89	D-CMP/2036/2026	SUDHAKAR DAS VS KAILASH CH. DAS	JAGAJIBAN PRADHAN VS	// () //	
90	D-CMP/2071/2026	MADHABA CHARAN DAS VS KANHU CHARAN DAS	ABHILASH MISHRA VS	// () //	
91	D-CONTC/1862/2026	UMAKANTI SAHU	ADV.	//	

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		VS	VS	0	
92	D-CONTC/1863/2026	SUNIL KUMAR MEHER, SUB COLLECTOR,PATNAGARH RAMESH CHANDRA DAS	ADV.	//	
		VS	VS	0	
93	D-CONTC/1865/2026	CHARAN SINGH MEENA, IPS SURENDRA NATH SETHI	ADV.	//	
		VS	VS	0	
94	D-CONTC/1868/2026	S.ASWATHY, IAS NIBEDITA PRADHAN	SIDHARTH PARIDA	//	
		VS	VS	0	
95	D-CONTC/1876/2026	SHUBHA SHARMA, IAS MANAGING COMMITTEE OF PANCHAYAT GIRLS HIGH SCHOOL, BALASORE	ADV.	//	
		VS	VS	0	
96	D-CONTC/1886/2026	THIRUMALA NAIK, IAS RAKESH PANDA	ADV	//	AOR20220001657C202600007
		VS	VS	0	
97	D-CONTC/1894/2026	YAMINI SARANGI, PRINCIPAL SECRETARY RURAL DEVELOPMENT DEPTT. TUSARIKANTI SAHOO	ADV.	//	
		VS	VS	0	
98	D-CONTC/1912/2026	IPSITA PRIYADARSHINI MISHRA, A.D.M.-CUM-PRESIDENT-CUM-SEC., KUSUM DEVI WOMENS COLLEGE, CUTTACK DR.DHARASHREE MOHANTY	SANGRAM JENA	//	
		VS	VS	0	
99	D-CONTC/1916/2026	ARVIND AGRAWAL, I.A.S GOURANGA CHARAN BEHERA	SANGRAM JENA	//	
		VS	VS	0	
100	D-CONTC/1918/2026	ARVIND AGRAWAL, I.A.S SUJIT KUMAR MISHRA	ADV.	//	
		VS	VS	0	
101	D-CONTC/1923/2026	THIRUMALA NAIK, I.A.S M.C. OF MAA SINDUREI HIGH SCHOOL, KURIKANA	MAHENDRA KUMAR SAHOO	//	
		VS	VS	0	
102	D-CONTC/1924/2026	DR.N.THIRUMALA NAIK, IAS GOPAL SAHU	SHIBANI SHANKAR PRADHAN	//	
		VS	VS	0	

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103	D-CONTC/1941/2026	YAMINI SARANGI, I.A.S SANYASI SAHU VS	ADV VS	// // ()	AOR20220001611C202600009
104	D-CONTC/1945/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ MANJULATA SAMAL VS	ADV. VS	// // ()	
105	D-CONTC/1950/2026	DR.N.THIRUMALA NAIK, IAS AKSHAYA KU.MOHANTY VS	ADV. VS	// // ()	
106	D-CONTC/1967/2026	ARAVIND AGRAWAL, IAS MANMOHAN KAR VS	ADV VS	// // ()	AOR20220001611C202600010
107	D-CONTC/1973/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ KALANDI CHARAN PARIDA VS	ADV VS	// // ()	AOR20220001611C202600011
108	D-CONTC/1993/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ SANGRAM KUMAR SWAIN VS	AJIT KUMAR MOHANTY VS	// // ()	
109	D-CONTC/1996/2026	SANTOSH KUMAR UPADHYAY, IAS MAHESWAR SENDHA VS	ADV VS	// // ()	AOR20220001611C202600013
110	D-CONTC/1997/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ JAYA KRUSHNA PRADHAN VS	ADV VS	// // ()	AOR20220001611C202600012
111	D-CONTC/1999/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ M. BIPRA CHARAN VS	ADV VS	// // ()	AOR20220001611C202600014
112	D-CONTC/2001/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ BAIDHAR NAYAK VS	ADV VS	// // ()	AOR20220001611C202600015
113	D-CONTC/2049/2026	DEORANJAN KUMAR SINGH, SECRETARY REVENUE AND DISASTER MANAGEMENT DEPTT/ DR. BHOLANATH DASH VS SUMITA SINGH, OAS (SAG)	ADV. VS	// // ()	

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114	D-CONTC/2053/2026	DR. SHABNAM PARVEEN VS SUMITA SINGH, OAS (SAG)	ADV. VS	// ()	
115	D-CONTC/2056/2026	SIMANCHAL DAS VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// ()	
116	D-CONTC/2059/2026	ISHWAR PARASAD MEHER VS DR.N THIRUMALA NAIK, IAS	SATYAJIT BEHERA VS	// ()	
117	D-CONTC/2064/2026	JAYANTI BAL @ SHANTILATA PATRA VS SUPERINTENDING ENGINEER, RWS AND S CIRCLE, BHUBANESWAR	ADV. VS	// ()	
118	D-CONTC/2066/2026	CHANDRA PRAKASH RATH VS DIBYASHREE MALLICK, ADDL. TAHASILDAR, BHUBANESWAR	ADV. VS	// ()	
119	D-CONTC/2072/2026	MANASI SAHOO VS DR.SUBHANKAR MOHAPATRA, COLLECTOR, SUNDARGARH	HIMANSHU SEKHAR MISHRA VS	// ()	
120	D-CONTC/2090/2026	PRAMOD KUMAR JENA VS SATYABRATA SAHU, MEMBER, BOARD OF REVENUE, CUTTACK	GYANENDRA CHANDRA SWAIN VS	// ()	
121	D-CONTC/2095/2026	SUNIL CHANDRA DAS VS SANJEEB KUMAR MISHRA, IAS	SRIKANTA KU. NATH VS	// ()	
122	D-CONTC/2098/2026	HARIHAR DASH VS ANU GARG, IAS	ADV. VS	// ()	
123	D-CRLA/1533/2026	SIBA HARIJAN VS STATE OF ODISHA	ANIRUDHA DAS VS	MAIDALPUR /19 /2025 ()	
124	D-CRLA/1587/2026	RANJIT KUMAR SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	KEONJHAR TOWN /43 /2025 ()	
125	D-CRLA/1603/2026	RABI NARAYAN SAHOO	SASANKA SEKHAR PAIKRAY	JATNI P.S. /400 /2018	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLA/1616/2026	BASANTA KUMAR SETHI	BHABANI SHANKAR DASPARIDA	JAGANNATHA PRASAD /192 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLA/1659/2026	SHYAM SUNDAR RANA @ RAJU @ SONA NAIK	SURYAKANTA DWIBEDI	SARAT /30 /2025	AOR20220001245C202600002
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMA/1513/2026	GOBINDA CHARAN KHETI	ADV.	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/1510/2026	RAMA CHANDRA SWAIN	PRAMOD KUMAR ROUT	MAHANGA /4 /1999	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/1514/2026 CRLMC/210/2026	SUBHENDU SEKHAR SAHU	UMA CHARAN MISHRA	ANGUL SADAR PS /40 /2023	
		VS	VS	AD-HOC A.D.J.(FTSC),ANGUL(Anugul)	
		STATE OF ODISHA		CT/0000118/2023	
131	D-CRLMC/1530/2026	KSHYAMA @ KSHYAMANIDHI MEHER	BASUDEV BARIK	BOLANGIR SADAR /36 /2022	AOR20240000156C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/1532/2026	PAPA@CHINMAY PANDA	RAKESH BEHERA	SAHADEV KHUNTA /203 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/1534/2026	PAPA@CHINMAY PANDA	RAKESH BEHERA	SAHADEV KHUNTA /362 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/1541/2026	NIRZA ASIF BEIG AKA ASIK	SUSAMPAD HOTA	LALBAG /289 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/1586/2026	BHAGABAN PARIDA	SHUBHENDU KUMAR PARIDA	JAGATSINGPUR /205 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/1593/2026	AKSHAYA KUMAR SAHOO	NEELAKANTHA PANDA	MARKAT NAGAR /79 /2023	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/1594/2026	THE STATE OF ODISHA SAYA VIHILIYA VS STATE OF ODISHA	GOKULANANDA SAHU VS	// /0 ()	
138	D-CRLMC/1597/2026	MAHENDRA MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// RAJNAGAR /98 /2025 ()	
139	D-CRLMC/1638/2026	NRUSINGHA PRADHAN@NARASINGHA PRADHAN VS STATE OF ODISHA	RAMA CHANDRA PATNAIK VS	// BAIDYANATHPUR /383 /2022 ()	
140	D-CRLMC/1664/2026	SANJAY SAHU @ SANJAY KUMAR SAHU VS BIJULI PRADHAN	SHIBANI SHANKAR PRADHAN VS	// /0 ()	
141	D-CRLMC/1670/2026	OM PRAKASH MISHRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// TENTULIKHUNTI /43 /2023 ()	
142	D-CRLMC/1677/2026	SUSANTA KUANR VS STATE OF ODISHA	GAJENDRA KUMAR BAG VS	// TUSRA /109 /2022 ()	AOR20220002233C202600001
143	D-CRLMC/1688/2026	PRAKASH CHANDRA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// SAHID NAGAR P.S. /193 /2024 ()	AOD20240000242C202600007
144	D-CRLMP/1599/2026	M/S. ISHWAR SINGH AND ASSOCIATES CONSTRUCTION VS STATE OF ODISHA	SONU BALA DEB VS	// /0 ()	
145	D-CRLMP/1681/2026	DIBYARANJAN BHOI VS STATE OF ODISHA	NIRANJAN LENKA VS	// /0 ()	
146	D-CRLMP/1684/2026	BABAJNI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// /0 ()	
147	D-CRLMP/1686/2026	GOPAL CHANDRA JENA VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	// /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLREV/1618/2026	ALOK KUMAR SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /266 /2025 () //	
149	D-CRLREV/1653/2026	TRILOCHAN SAHU VS PRAKASH NAYAK	NIRANJAN LENKA VS	//0 () //	
150	D-EXP/2094/2026	SHABANA AZMI VS COLLECTOR AND DISTRICT MAGISTRATE CUTTACK	SANTOSH KUMAR MAHANTY VS	// () //	AOD20240000242C202600008
151	D-FAO/1852/2026	LIPI GOUDA VS MOHAN SAHU	PRADEEP KUMAR MISHRA VS	// () //	
152	D-FAO/1854/2026	NILAMANI SWAIN VS ZOHARA BEGUM	PRADEEP KUMAR MISHRA VS	// () //	
153	D-LAA/1883/2026	DEPUTY CHIEF ENGINEER CONSTRUCTION I EAST VS MAMATA DEVI	CHASABU MISRA, SR.P.C VS	// () //	AOR20220001745C202600001
154	D-MACA/1856/2026	LUJIT KUMAR SASANI VS MIHIR KUMAR DAS	PRADEEP KUMAR MISHRA VS	// () //	
155	D-MACA/1932/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS BIJAY SAMAL	KOMNATH ROY VS	// () //	
156	D-MACA/1938/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS ADIKANDA SAMAL	KOMNATH ROY VS	// () //	
157	D-MACA/1970/2026	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS KALPANA SAMAL	BIJOY DASMOHAPATRA VS	// () //	
158	D-MACA/2014/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD.,CUTTACK VS MONALISA RATH	KUNINDASH VS	// () //	
159	D-MSA/2041/2026	PUNJAB NATIONAL BANK, CUTTACK	PRADEEP KUMAR DASMOHAPATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-MSA/2047/2026	ASHISH KUMAR PRADHAN PUNJAB NATIONAL BANK, CUTTACK	PRADEEP KUMAR DASMOHAPATRA	//	
		VS	VS	()	
161	D-RSA/1902/2026	TILAK PATI MAKAI SAHOO	DIPTI RANJAN BHOKTA	//	
		VS	VS	()	
162	D-RSA/2058/2026	RATAN SAHOO BASANTA KUMAR PALLAI	SOURAV SUMAN BHUYAN	//	
		VS	VS	()	
163	D-TRP(C)/1904/2026 TRP(C)/14/2026	COLLECTOR, GANJAM PRASHANT THAKKAR	SAURAV TIBREWAL	//	
		VS	VS		JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
164	D-TRP(C)/1990/2026	POOJA RAJDEV LELINA SNEHASINI BEHERA	SOMANATH NANDA	//	
		VS	VS	()	
165	D-TRPCRL/1585/2026	ASIT KUMAR SAHOO PRIYADARSHAN DASH	BISWARANJAN DALAI	//	
		VS	VS		KUJANGA /390 /2023
166	D-WA/1877/2026	STATE OF ODISHA JINDAL STEEL LIMITED, NEW DELHI	SATYA SMRUTI MOHANTY	//	
		VS	VS	()	
167	D-WA/1893/2026	STATE OF ODISHA VICE CHANCECELOR, UTKAL UNIVERSITY, VANI VIGHAR	GURUNATHAN SWAPATRA	//	
		VS	VS	()	
168	D-WA/1917/2026	LITUN PRADHAN STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	//	
		VS	VS		LOD20240000172C202600011
169	D-WA/1926/2026	GOPAL SAHU DR. UMA CHAND LAL	SATYA BRATA DASH	//	
		VS	VS	()	
170	D-WA/1927/2026	STATE OF ODISHA DR.RAMA NATH ACHARYA	SUBHADUTTA ROURTRAY	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WA/1928/2026	STATE OF ODISHA DR.LABANGALATA BISOI VS	SAIBRATA RATH VS	// // 0	
172	D-WA/1935/2026	STATE OF ODISHA UNION OF INDIA VS	RUPESH KUMAR KANUNGO (SR. PANEL COUNSEL) VS	// // 0	
173	D-WA/2016/2026	PRAVEEN P. V DR. SUDHANSU KUMAR MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
174	D-WA/2055/2026	STATE OF ODISHA DR. CHITRA SWAIN VS	SUBHADUTTA ROUSTRAY VS	// // 0	
175	D-WA/2070/2026	STATE OF ODISHA DR. BIDYUT PRABHA GANTAYAT VS	SUBHADUTTA ROUSTRAY VS	// // 0	
176	D-WA/2079/2026	STATE OF ODISHA DR. REKHA DEVI VS	SUBHADUTTA ROUSTRAY VS	// // 0	
177	D-WA/2085/2026	STATE OF ODISHA PRANITA MOHANTY VS	SUBHADUTTA ROUSTRAY VS	// // 0	
178	D-WA/2092/2026	STATE OF ODISHA DR. RADHANATH MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
179	D-WA/2097/2026	STATE OF ODISHA DR. NANDITA MISHRA VS	SUBHADUTTA ROUSTRAY VS	// // 0	
180	D-WA/2099/2026	STATE OF ODISHA DR. PUSPAMALA PATTHNAIK VS	SUBHADUTTA ROUSTRAY VS	// // 0	
181	D-WP(C)/1842/2026 WP(C)/1560/2026	STATE OF ODISHA TUSHAR RANJAN MOHANTY VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// // 0 0	

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WP(C)/1843/2026 WP(C)/1564/2026	SUKANTI NAIK VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //	
183	D-WP(C)/1844/2026 WP(C)/1566/2026	DHANANJAYA GOUD VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
184	D-WP(C)/1845/2026 WP(C)/1571/2026	RAMBHA SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
185	D-WP(C)/1846/2026 WP(C)/1572/2026	BALARAM SWAIN VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
186	D-WP(C)/1847/2026 WP(C)/1563/2026	MOHAN BARIK VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/1849/2026 WP(C)/1565/2026	ASHOK SWAIN VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //	
188	D-WP(C)/1850/2026	SURYANARAYAN SARANGI VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
189	D-WP(C)/1851/2026	KAPIL GUPTA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
190	D-WP(C)/1853/2026	VICTIM VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //	
191	D-WP(C)/1855/2026 WP(C)/1580/2026	NILAMADHAB MISHRA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //	
192	D-WP(C)/1857/2026	SOUDAMINI NAYAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
193	D-WP(C)/1858/2026	MD SAKHABUL	KRISHNA CHANDRA SAHU	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/1568/2026	VS STATE OF ODISHA	VS	() //	
194	D-WP(C)/1859/2026	GURUBACHAN SINGH	DHANANJAYA MUND	//	
	WP(C)/1559/2026	VS STATE OF ODISHA	VS	() //	
195	D-WP(C)/1860/2026	ARATI SWAIN	RATIKANTA MOHAPATRA	//	
	WP(C)/1578/2026	VS STATE OF ODISHA	VS	() //	
196	D-WP(C)/1861/2026	MANMATHNATH MAHANTA	BANSHIDHAR SATAPATHY	//	
	WP(C)/1573/2026	VS STATE OF ODISHA	VS	() //	
197	D-WP(C)/1864/2026	DILLIP KUMAR DAS	USHARANI PATI	//	
		VS STATE OF ODISHA	VS	() //	
198	D-WP(C)/1866/2026	SHERIN BEGUM	RAJENDRA NARAYAN ROUT	//	AOR20220001558C202600015
		VS STATE BANK OF INDIA	VS	() //	
199	D-WP(C)/1867/2026	BADRI NARAYAN MAHAPATRA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202600007
	WP(C)/1575/2026	VS STATE OF ODISHA	VS	() //	
200	D-WP(C)/1869/2026	DASAMAT MARNDI	DHANANJAYA MUND	//	AOR20220001492C202600015
	WP(C)/1611/2026	VS STATE OF ODISHA	VS	() //	
201	D-WP(C)/1870/2026	PRATIMA PUROHIT	AMIT PRASAD BOSE	//	
	WP(C)/1561/2026	VS STATE OF ODISHA	VS	() //	
202	D-WP(C)/1871/2026	SUJIT KUMAR MOHANTY	ANUPAM DASH	//	
	WP(C)/1574/2026	VS STATE OF ODISHA	VS	() //	
203	D-WP(C)/1872/2026	SANDHYARANI PARIDA	NRUSINGH CHARAN ROUT	//	
		VS THE STATE OF ODISHA	VS	() //	
204	D-WP(C)/1873/2026	RANJIT KUMAR BEHERA	BIJAYA LAXMI SAHOO	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/1874/2026	STATE OF ODISHA LIFEPRO AGRO AND BIOMASS PRIVATE LIMITED VS	RAJJEET ROY VS	// // ()	AOR20220001462C202600008
206	D-WP(C)/1875/2026	STATE OF ODISHA SUSAMA MALLIK VS	BIJAYA LAXMI SAHOO VS	// // ()	
207	D-WP(C)/1878/2026	STATE OF ODISHA DILIP KUMAR MISHRA VS	MAHESWAR MOHANTY VS	// // ()	
208	D-WP(C)/1880/2026	STATE OF ODISHA DARSHANA PATRA VS	RABI NARAYAN MOHANTY VS	// // ()	
209	D-WP(C)/1881/2026	JAGADISH KUMAR PATRA BHAGABAT MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
210	D-WP(C)/1882/2026	STATE OF ODISHA ANJALI PANDA VS	BIVUDATTA CHALAN VS	// // ()	
211	D-WP(C)/1884/2026	STATE OF ODISHA SANYASHI MAHAPATRA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
212	D-WP(C)/1885/2026	TAHASILDAR BETNOTI, MAYURBHANJ RADHANATH MAHANTA VS	PRAFULLA CHANDRA ACHARYA VS	// // ()	
213	D-WP(C)/1887/2026	STATE OF ODISHA KAISAR BANO VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600004
214	D-WP(C)/1888/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA NARENDRA BHARATI VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202600006
215	D-WP(C)/1889/2026	STATE OF ODISHA NARENDRA BHARATI VS	DILIP KUMAR SAHU VS	// // ()	AOR20220001727C202600005
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/1890/2026	EXECUTIVE ENGINEER (ELECT.), RAJGANGPUR, TP VS SAMARENDRA KISHAN	DEBASINI KUMAR VS ANUP KUMAR PATNAIK	// 0 //	
217	D-WP(C)/1891/2026	BISWAJIT DASH VS STATE OF ODISHA	ANUP KUMAR PATNAIK VS ABHISEK AGARWAL	// 0 //	
218	D-WP(C)/1892/2026	CFM ASSET RECONSTRUCTION PVT. LTD., KOLKATA VS THE PRESIDING OFFICER, DEBTS RECOVERY	ABHISEK AGARWAL VS TRIBUNAL, CUTTACK	// 0 //	
219	D-WP(C)/1895/2026	RANJAN KUMAR SHARMA VS STATE OF ODISHA	MANAS PATI VS PRABODHA CHANDRA NAYAK	// 0 //	AOR20220001535C202600009
220	D-WP(C)/1896/2026	M/S SURESH AGRAWAL AND CO. VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS SOUMIK SPANDAN TRIPATHY	// 0 //	AOR20220001657C202600008
221	D-WP(C)/1898/2026	M/S MARKSON AND CO, SAMBALPUR VS STATE OF ODISHA	SOUMIK SPANDAN TRIPATHY VS AKHAND	// 0 //	
222	D-WP(C)/1899/2026	RABINDRANATH PANDA VS STATE OF ODISHA	AKHAND VS AKHAND	// 0 //	
223	D-WP(C)/1901/2026	DEBENDRANATH SATHUA VS STATE OF ODISHA	AKHAND VS TUSHAR KANTA NAYAK	// 0 //	
224	D-WP(C)/1903/2026	BAISHAKHU NAIK VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS TUSHAR KANTA NAYAK	// 0 //	
225	D-WP(C)/1905/2026	NITYANANDA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS TUSHAR KANTA NAYAK	// 0 //	
226	D-WP(C)/1906/2026	CHINTAMANI JENA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS TUSHAR KANTA NAYAK	// 0 //	
227	D-WP(C)/1907/2026	PRANATI MOHANTY	BIJAYA LAXMI SAHOO	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/1908/2026	MANORAMA PANDA	BIJAYALAXMI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/1909/2026	MUDULI LATA	AMITAV TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/1910/2026	RAMAHARI MARANDI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	0	
		CHIEF EXECUTIVE OFFICER, TPNODL, BALASORE		//	
231	D-WP(C)/1911/2026	ARUN KUMAR PARIDA	BIKASH KUMAR ROURAY	//	
		VS	VS	0	
		GITANJALI TARAI		//	
232	D-WP(C)/1913/2026	SUMITRA SWAIN	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	0	
		THE CHIEF PRINCIPAL COMMISSIONER, CGST AND CEBTRAL EXCISE, BBSR		//	
233	D-WP(C)/1914/2026	MAMATA CHHOTARAY	AMIYA KUMAR CHHATOI	//	
	WP(C)/1590/2026	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/1915/2026	SAGAR SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/1919/2026	DEBAPRASAD SAMANTARAY	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/1920/2026	SUBHADARSHINI ENTERPRISES, JAGATSINGHPUR	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/1921/2026	TUSHAR SAHOO	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/1922/2026	RAMAKANTA BARIK	AKSHAYA KUMAR PANDEY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/1925/2026	STATE OF ODISHA RUKAMANI SETHI VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
240	D-WP(C)/1929/2026	STATE OF ODISHA DR BHAGABAT NAYAK VS	DURGESH NARAYAN RATH VS	// // 0	
241	D-WP(C)/1930/2026	STATE OF ODISHA SAGARJEET PRUSTY VS	KUNAL KUMAR SWAIN VS	// // 0	
242	D-WP(C)/1931/2026	STATE OF ODISHA PANKAJ KUMAR SHUKLA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/1933/2026	STATE OF ODISHA SANJAY ROUT @ SANJAY KUMAR ROUT VS	MANAS KUMAR CHAND VS	// // 0	
244	D-WP(C)/1934/2026	STATE OF ODISHA TAPAN KUMAR DAS VS	JYOTI RANJAN KHUNTIA VS	// // 0	
245	D-WP(C)/1936/2026	STATE OF ODISHA BRAHMANANDA SAMANTARAY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/1937/2026	STATE OF ODISHA PRADIPTA KUMAR SWAIN VS	JYOTI RANJAN KHUNTIA VS	// // 0	
247	D-WP(C)/1939/2026	STATE OF ODISHA SWAPNIL SWARUP PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/1940/2026 WP(C)/1616/2026	STATE OF ODISHA NIRVAYA SETHY VS	SAMVIT MOHANTY VS	// // 0	
249	D-WP(C)/1942/2026 WP(C)/1610/2026	STATE OF ODISHA NIRANJAN BHOI VS	SAMVIT MOHANTY VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/1943/2026	BIJAY KUMAR POTHAL VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
251	D-WP(C)/1944/2026 WP(C)/1613/2026	RANJAN BARIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
252	D-WP(C)/1946/2026 WP(C)/1622/2026	SUMANT BEHERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
253	D-WP(C)/1947/2026 WP(C)/1612/2026	SURENDRA JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
254	D-WP(C)/1948/2026 WP(C)/1615/2026	SANTOSH KUMAR MAHAPATRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
255	D-WP(C)/1949/2026 WP(C)/1614/2026	RAJKISHOR BARAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
256	D-WP(C)/1951/2026	MITRABHANU MEHER VS THE LAND ACQUISITION OFFICER, SAMBALPUR	RABINDRA NATH DEBATA VS	// 0 //	AOR20220002457C202600002
257	D-WP(C)/1952/2026 WP(C)/1617/2026	DHIREN JENA VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
258	D-WP(C)/1953/2026 WP(C)/1619/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
259	D-WP(C)/1954/2026 WP(C)/1620/2026	DIPAK SENAPATI VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //	
260	D-WP(C)/1955/2026	BIPRABAR BISWAL VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //	
261	D-WP(C)/1956/2026	PRIYADARSHINI MOHAPATRA	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202600002

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/1957/2026	BISHNU CHARAN JENA	SAMVIT MOHANTY	//	
	WP(C)/1625/2026	VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/1958/2026	ULLAS DALAI	SAMVIT MOHANTY	//	
	WP(C)/1624/2026	VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/1959/2026	MANJULATA SWAIN	SAMVIT MOHANTY	//	
	WP(C)/1618/2026	VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/1960/2026	BISHNU CHARAN BISWAL	SAMVIT MOHANTY	//	
	WP(C)/1621/2026	VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/1961/2026	RANJAN BARIK	SAMVIT MOHANTY	//	
	WP(C)/1630/2026	VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/1962/2026	BISHNU TARENIA	SAMVIT MOHANTY	//	
	WP(C)/1623/2026	VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/1963/2026	LOKANATH SWAIN	SAMVIT MOHANTY	//	
	WP(C)/1628/2026	VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/1964/2026	SANJAYA KUMAR MOHANTY	SAMVIT MOHANTY	//	
	WP(C)/1632/2026	VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/1965/2026	PRAFULA MOHANTY	SAMVIT MOHANTY	//	
	WP(C)/1626/2026	VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/1966/2026	RAMESH CHANDRA JENA	SAMVIT MOHANTY	//	
	WP(C)/1608/2026	VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/1968/2026	HRUSHIKESH DAS @ DIPUNI DAS	SAMVIT MOHANTY	//	
	WP(C)/1629/2026	VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		STATE OF ODISHA		//	
273	D-WP(C)/1969/2026	RAJENDRA SWAIN	SAMVIT MOHANTY	//	
	WP(C)/1607/2026	VS	VS	0	
		STATE OF ODISHA		//	
274	D-WP(C)/1971/2026	ALL ODISHA TRUCK MALIK MAHASANGHA, BBSR	ALOK KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
275	D-WP(C)/1972/2026	SURAJ KUMAR ROUT	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
276	D-WP(C)/1974/2026	SUDHANSU KUMAR ROUT	DAITARI PRADHAN	//	
		VS	VS	0	
		TAHASILDAR, HATADIHI, KEONJHAR		//	
277	D-WP(C)/1975/2026	MAMITA BHUYAN	AMRITA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
278	D-WP(C)/1976/2026	PROBHASH KUMAR MONDAL	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
279	D-WP(C)/1977/2026	MADHUSMITA PADHI	PARSURAM PANDA	//	
		VS	VS	0	
		UNITED INSURANCE COMPANY LTD., BBSR		//	
280	D-WP(C)/1978/2026	SABHAKANTA SAHOO	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
281	D-WP(C)/1979/2026	KARNA BHOI	PRAYAS MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
282	D-WP(C)/1980/2026	SANJIB KUMAR BEHERA	BISWAJEET PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
283	D-WP(C)/1981/2026	JAYAKRUSHNA JHANKAR	MANAS ANKIT BOHIDAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/1982/2026	BHAGABATI JAYAPURIA VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //	
285	D-WP(C)/1983/2026	ANTARYAMI SAHU VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //	
286	D-WP(C)/1985/2026	MARIA MUTHAMAJHI VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
287	D-WP(C)/1986/2026	RAJENDRA KUMAR RAY VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
288	D-WP(C)/1987/2026	GAURANGA CHANDRA DAS VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
289	D-WP(C)/1988/2026	RAMAKRISHNA PADHI VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	// 0 //	
290	D-WP(C)/1989/2026	BASANTA KUMAR DANDAPAT VS STATE OF ODISHA	BISWAJEET PATTNAIK VS	// 0 //	
291	D-WP(C)/1991/2026	SURYAKANTA PATTNAYAK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	AOD20240000536C202600003
292	D-WP(C)/1992/2026	BHAGIRATHI SETHI VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
293	D-WP(C)/1994/2026	MADHUBRATA DASH VS SOUMYA SAMBIT NATH	ASWINI KUMAR DASH VS	// 0 //	
294	D-WP(C)/1995/2026	SHANKARDAS NAG VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //	
295	D-WP(C)/1998/2026	PREMANANDA PRADHAN	AVIJIT MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/2000/2026	SWAGATIKA SUBHADARSINI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/2002/2026	ALOK KUMAR RAUT	PITAMBAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/2003/2026	SABITA MISHRA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
299	D-WP(C)/2004/2026	SISHIR KUMAR PATTANAYAK	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/2005/2026	SUBAS CHANDRA JENA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
301	D-WP(C)/2006/2026	NANDA LAL PANDEY	DEBADUTTA KANUNGO	//	AOD20240000798C202600001
		VS	VS	0	
		DEPUTY COMMISSIONER, CENTRAL GST AND CENTRAL EXCISE DIVISION		//	
302	D-WP(C)/2007/2026	SAIBALINI SATAPATHY	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/2008/2026	MANORAMA PUJAPANDA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
304	D-WP(C)/2010/2026	SATYABRATA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/2011/2026	BANALATA PARIDA	ARUPANANDA GOSWAMY	//	
		VS	VS	0	
		STATE OF ORISSA		//	
306	D-WP(C)/2012/2026	RASMI RANJITA SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/2013/2026	STATE OF ODISHA PRATIMARANI MISHRA VS	ARUPANANDA GOSWAMY VS	// // 0	
308	D-WP(C)/2015/2026	STATE OF ORISSA ADAITYA PRASAD PATRA VS	BISWABIHARI MOHANTY VS	// // 0	
309	D-WP(C)/2017/2026	STATE OF ODISHA JITENDRA KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
310	D-WP(C)/2018/2026	STATE OF ODISHA RAMESH CHANDRA NAYAK VS	AJAYA KUMAR TRIPATHY VS	// // 0	
311	D-WP(C)/2019/2026	STATE OF ORISSA PARESH KUMAR ACHARYA VS	KUNAL KUMAR SWAIN VS	// // 0	
312	D-WP(C)/2020/2026	STATE OF ODISHA PARAMANANDA SAMAL VS	AJAYA KUMAR TRIPATHY VS	// // 0	
313	D-WP(C)/2021/2026	STATE OF ORISSA DEBABRATA BISWAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
314	D-WP(C)/2022/2026	STATE OF ODISHA SATYANANDA SWAIN VS	AJAYA KUMAR TRIPATHY VS	// // 0	
315	D-WP(C)/2023/2026	STATE OF ORISSA BIDYUTLATA SENAPATI VS	AJAYA KUMAR TRIPATHY VS	// // 0	
316	D-WP(C)/2024/2026	STATE OF ORISSA AEROCOM PRIVATE LIMITED, BHUBANESWAR VS	ISHWAR MOHANTY VS	// // 0	
317	D-WP(C)/2025/2026	STATE OF ODISHA PARBATI SAHOO VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// // 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/2026/2026	AJAYA KUMAR MOHANTY VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
319	D-WP(C)/2027/2026	RAMJI MAJHI VS STATE OF ODISHA	MANAS ANKIT BOHIDAR VS	// 0 //	
320	D-WP(C)/2028/2026	PRITICHHANDA MALIK VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
321	D-WP(C)/2029/2026	BHARATI PRAVA BEHERA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
322	D-WP(C)/2030/2026	RAMESH CHANDRA JENA VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// 0 //	AOD20220003081C202600002
323	D-WP(C)/2032/2026	ARABIND BEURA VS STATE OF ODISHA	SEVATI SOREN VS	// 0 //	AOR20220003775C202600001
324	D-WP(C)/2033/2026	DINESH KUMAR PANDA VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //	
325	D-WP(C)/2034/2026	NARAYAN PANDA VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
326	D-WP(C)/2035/2026	JALENDRA PADHIARY VS STATE OF ODISHA	MRUGANKA MAULI PATNAIK VS	// 0 //	
327	D-WP(C)/2037/2026	GOURAHARI JOSHI VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// 0 //	
328	D-WP(C)/2038/2026	VINIT KUMAR BANSHAL VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	// 0 //	
329	D-WP(C)/2039/2026	TIKESWAR RATH	AJAYA KUMAR TRIPATHY	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
330	D-WP(C)/2040/2026	BANDHAN NANDI	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/2042/2026	PRATIMA HOTA	PRADEEP KUMAR PANDA	//	
		VS	VS	0	
		NOTIFIED AREA COUNCIL, ATTABIRA, BARGARH		//	
332	D-WP(C)/2043/2026	MAHIMA SABAR	SIDDHARTH GOUTAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/2044/2026	SUNIT BANSAL	NIRANJAN SINGH (1)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/2045/2026	BASANTI PRIYA BAL	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		ANNAPURNA BEHURA		//	
335	D-WP(C)/2046/2026	SUSANTA KUMAR PANDA	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/2048/2026	ARUN KUMAR DAS	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/2050/2026	BABULAL BADI	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/2051/2026	BANK OF BARODA, SAMBALPUR	SIBADUTTA RAMAPRASAD MISHRA	//	
		VS	VS	0	
		CHIEF DISTRICT MAGISTRATE, KHURDA		//	
339	D-WP(C)/2052/2026	SURENDRA NATH JENA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/2054/2026	NRUSINGHA CHARAN JENA	AJAYA KUMAR TRIPATHY	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/2057/2026	STATE OF ODISHA JNYANA NANDA PRADHAN VS	AJAYA KUMAR TRIPATHY VS	// // 0	
342	D-WP(C)/2060/2026	STATE OF ODISHA SUBHAM SHUKLA VS	SK. ZAFARULLA VS	// // 0	
343	D-WP(C)/2061/2026	UNION OF INDIA KALYANI NAYAK VS	ANAM CHARAN PANDA VS	// // 0	
344	D-WP(C)/2062/2026	STATE OF ODISHA PRATAP CHANDRA SAHOO VS	ANAM CHARAN PANDA VS	// // 0	
345	D-WP(C)/2063/2026	STATE OF ODISHA PRANATI SAHOO VS	ANAM CHARAN PANDA VS	// // 0	
346	D-WP(C)/2065/2026	STATE OF ODISHA DR.PANKAJINI ROUT VS	SHASHI BHUSAN JENA VS	// // 0	
347	D-WP(C)/2067/2026	STATE OF ODISHA ARAKSHITA KABAT VS	RAJKISHORE SWAIN VS	// // 0	
348	D-WP(C)/2068/2026	STATE OF ODISHA CHINMAYEE BEHERA VS	SHASHI BHUSAN JENA VS	// // 0	
349	D-WP(C)/2069/2026	STATE OF ODISHA BABURAM MALLIK VS	KARUNAKAR GAYA VS	// // 0	
350	D-WP(C)/2073/2026	COLLECTOR, PURI NAROTTAM PUTI VS	LAXMIKANTA MOHANTY VS	// // 0	
351	D-WP(C)/2074/2026	STATE OF ODISHA PITAMBAR SAHU VS THE TAHASILDAR, BARGARH	DWARIKA PRASAD MOHANTY VS	// // 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/2075/2026	SABITA JENA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
353	D-WP(C)/2076/2026	ADITYA NARYAAN MOHANTY VS STATE OF ODISHA	SANJAY KUMAR PATRA VS	// 0 //	
354	D-WP(C)/2077/2026	JAYANANDA BAGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
355	D-WP(C)/2078/2026	MOHANI SUTAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
356	D-WP(C)/2080/2026	ABHAY ANJAN DEY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
357	D-WP(C)/2081/2026	PURNIMA BARIK VS STATE OF ODISHA	RAJIB RATH VS	// 0 //	
358	D-WP(C)/2082/2026	MATI GOUDA VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
359	D-WP(C)/2083/2026	KABITA SATAPATHY VS THE COLLECTOR CUM DISTRICT MAGISTRATE, GANJAM	LALATENDU SAMANTARAY VS	// 0 //	
360	D-WP(C)/2084/2026	PUSPALATA PARIDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
361	D-WP(C)/2086/2026	SATYA GOVINDA BEHERA VS STATE OF ODISHA	MIHIR KUMAR DASH VS	// 0 //	
362	D-WP(C)/2087/2026	RASHMITA SARANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
363	D-WP(C)/2088/2026	PILGRIM RAOD MAHILA SAMITI, CUTTACK	ABHILASH MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
364	D-WP(C)/2089/2026	RANJIT KUMAR SINGH	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
365	D-WP(C)/2091/2026	GANESWAR TRIPATHY	BIJAY KUMAR BEHERA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
366	D-WP(C)/2093/2026	THE MANAGEMENT OF M/S STEEL AUTHORITY OF INDIA	INDRABANDU SARKAR	//	
		VS	VS	()	
		REGIONAL PROVIDENT FUND COMMISSIONER II SUNDARGARH		//	
367	D-WP(C)/2096/2026	BHAGABAN SAHOO	GOKULANANDA PADHI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/2100/2026	M/S. SHOVAN STEEL PRODUCT, BARGARH	ABHILASH MISHRA	//	
		VS	VS	()	
		THE COMMISSIONER COMMERCIAL TAX (C.T) AND GOODS AND SERVICES TAX (G.S.T), CUTTACK			
369	D-ABLAPL/1501/2026	PRAMOD KUMAR BEHERA	JEMIMA SARKAR	CUTTACK SADAR /19 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/1502/2026	AKSHYA KUMAR SAHOO	JEMIMA SARKAR	KAKATAPUR /216 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/1503/2026	CHANDAN KUMAR BASKEY	RAJJEET ROY	JALESWAR /16 /2026	AOR20220001462C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/1507/2026	SUDAM @ KHAGESWAR SAHU	JAGABANDHU SAHU	BIJEPUR /282 /2025	AOR20220001487C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/1508/2026	SANDEEP PHOOLPAGAR	DEVASHIS PANDA	MAHILA P.S.(BBSR) /14 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/1512/2026	SANTANU BEHERA	BASUDEV BARIK	KANIHA /14 /2026	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/1515/2026	STATE OF ODISHA PRAVASH CHANDRA PRADHAN VS	UMA CHARAN MISHRA VS	// EOW,BHUBANESWAR /10 /2019 ()	
376	D-ABLAPL/1516/2026	STATE OF ODISHA SIBU @ SIBADYUTI NANDA VS	AMIT KUMAR SAHU VS	// KAKIRIGUMMA /1 /2026 ()	
377	D-ABLAPL/1520/2026	STATE OF ODISHA MIR ABDUL GOLAM MUSTAFA VS	RAMAKANTA PANDA VS	// BALASORE TOWN /13 /2026 ()	AOD20240000348C202600002
378	D-ABLAPL/1521/2026	STATE OF ODISHA PRAMILA MAHAPATRA VS	PRASANTA KUMAR JENA VS	// BHUBANESWAR VIGILANCE /25 /2014 ()	
379	D-ABLAPL/1525/2026	STATE OF ODISHA(VIG.) RUBITA SAHOO VS	SEJAL NAYAK VS	// RAJKANIKA /511 /2025 ()	
380	D-ABLAPL/1527/2026	STATE OF ODISHA HEMANTA BARIK VS	BHARAT JALLI VS	// KEONJHAR SADAR /424 /2025 ()	AOD20240000581C202600004
381	D-ABLAPL/1531/2026	STATE OF ODISHA MOTU GOND @ MATU GOND VS	UMAKANTA BARIK VS	// KUNDEI /81 /2025 ()	
382	D-ABLAPL/1535/2026	STATE OF ODISHA NARENDRA MEHER VS	JUGALA KISHORE PANDA VS	// RAMPUR (SONEPUR) /72 /2025 ()	
383	D-ABLAPL/1536/2026	STATE OF ODISHA RIBUNA NAIK VS	SANJIT MISHRA VS	// PURI TOWN /736 /2025 ()	
384	D-ABLAPL/1537/2026	STATE OF ODISHA RINKU KHAN @ MOHAMMAD EZAZ VS	SANJIT MISHRA VS	// KAKATAPUR /3 /2026 ()	
385	D-ABLAPL/1538/2026	STATE OF ODISHA ASIS KUMAR UPADHAYA @ ASIS UPADHAYA @ JAGAN VS	SANJIT MISHRA VS	// PURI SADAR /19 /2026 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/1539/2026	GOPAL NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	BASELI SAHI PS /272 /2025 () //	
387	D-ABLAPL/1542/2026	SAANBARI DAS @ SAMBARI DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /610 /2025 () //	
388	D-ABLAPL/1545/2026	HARAHARA SAMAL @ HARIHAR SAMAL @ HARIA VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	KHUNTUNI /275 /2025 () //	
389	D-ABLAPL/1547/2026	SAANBARI DAS @ SAMBARI DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /624 /2025 () //	
390	D-ABLAPL/1548/2026	SANJAYA PARIDA VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	GOLANTHARA (BERHAMPUR) /66 /2025 () //	
391	D-ABLAPL/1552/2026	TULA GHIVELA @ TULARAM GHIVELA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	BODEN /276 /2025 () //	
392	D-ABLAPL/1554/2026	PRITIKANTA JENA VS STATE OF ODISHA	SUDHANSHU SEKHAR DASH VS	PATTAMUNDAI RURAL PS /489 /2025 () //	
393	D-ABLAPL/1560/2026	RUBI SARKAR VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /40 /2025 () //	
394	D-ABLAPL/1562/2026	AKHIL SWAIN @ AKHIL CHARAN SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /18 /2026 () //	
395	D-ABLAPL/1563/2026	GOPINATH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /580 /2025 () //	
396	D-ABLAPL/1565/2026	PRASHANT KUMAR DALEI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	RAIKIA /5 /2026 () //	AOD20250000498C202600005
397	D-ABLAPL/1567/2026	RAJ @ SURYAKANTA MOHANTY	DEEPAK KU SAHOO	PATKURA /3 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/1571/2026	MADHUSUDAN MAHAPATRA	PRASANTA KUMAR JENA	BHUBANESWAR VIGILANCE /25 /2014	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
399	D-ABLAPL/1572/2026	SABITRI NAYAK	AMLAN SHAKTI PAUL	BYREE /310 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/1573/2026	GOPAN KANDI	PUSPAMITRA MOHAPATRA	SALIPUR /604 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/1576/2026	JITU SUNA @ MACHHAD	SUSANTA KUMAR SAHU	ATTABIRA /428 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/1577/2026	BHANUPRIYA SETHI	AKSHAYA KUMAR PANDEY	PATTAMUNDAI MODEL /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/1578/2026	GANESH PATRA	SAUMYA RANJAN PRADHAN	JAJPUR ROAD /8 /2026	AOD20240000490C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/1581/2026	PARAMANANDA PATRA	SAUMYA RANJAN PRADHAN	JAJPUR ROAD /8 /2026	AOD20240000490C202600004
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/1590/2026	NESERA BEGUM @ NASERA BEGUM	AMULYA RATNA PANDA	TIGIRIA /286 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/1591/2026	SK. HABIB	MANAS KUMAR CHAND	KHURDA MODEL /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/1595/2026	ANANTA BASUDEV SWAIN	AMLAN SHAKTI PAUL	SUKINDA /6 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/1596/2026	RAMESH YADAV	AMULYA RATNA PANDA	BASTA /466 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/1598/2026	STATE OF ODISHA MANORANJAN SETHI VS	PRAMODA KUMAR MISHRA VS	// PATTAMUNDAI RURAL PS /531 /2025 ()	
410	D-ABLAPL/1601/2026	STATE OF ODISHA MANOJ KUMAR PRADHAN VS	AMLAN SHAKTI PAUL VS	// BARKOTE /388 /2024 ()	
411	D-ABLAPL/1602/2026	STATE OF ODISHA LIPU SAHOO @ RAJESH PRADHAN VS	SANJIT MISHRA VS	// CHANDANPUR /16 /2020 ()	
412	D-ABLAPL/1604/2026	STATE OF ODISHA SUBODHA KUMAR BHOL VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /292 /2023 ()	
413	D-ABLAPL/1605/2026	STATE OF ODISHA KALIA JENA @ PRATAP JENA VS	SANJIT MISHRA VS	// DELANGA /101 /2023 ()	
414	D-ABLAPL/1607/2026	STATE OF ODISHA UDAY PURTY @ PURTTI VS	RAKESH BEHERA VS	// MAHABIROD /8 /2026 ()	
415	D-ABLAPL/1609/2026	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	DEEPAK KU SAHOO VS	// CHAMPUA /373 /2025 ()	
416	D-ABLAPL/1612/2026	STATE OF ODISHA BIKRAM BISWAL VS	DEEPAK KU SAHOO VS	// Tantiapal Marine /146 /2025 ()	
417	D-ABLAPL/1613/2026	STATE OF ODISHA MAHENDRA MALIK VS	DEEPAK KU SAHOO VS	// RAJNAGAR /98 /2025 ()	
418	D-ABLAPL/1614/2026	STATE OF ODISHA SANKHA CHARAN KISKU VS	GIRIJA PRASAD DUTTA VS	// RAIRANGPUR TOWN /306 /2025 ()	
419	D-ABLAPL/1625/2026	STATE OF ODISHA ANANDA PARICHHA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// Maitri Vihar PS /9 /2026 () //	

ORISSA HIGH COURT**FILING REPORT AS ON :15/01/2026**

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420	D-ABLAPL/1626/2026	JHATU DEY @ ASHANTA DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /7 /2026 () //	
421	D-ABLAPL/1627/2026	MAHENDRA BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI SADAR /163 /2024 () //	
422	D-ABLAPL/1629/2026	DIBYENDU NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BYREE /310 /2025 () //	
423	D-ABLAPL/1631/2026	PRABIR DEY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /7 /2026 () //	
424	D-ABLAPL/1632/2026	MAHESH GOPE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	TANGARPALI /259 /2025 () //	
425	D-ABLAPL/1633/2026	PARIA @ BRAJA KISHORE MOHANTY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK /328 /2025 () //	
426	D-ABLAPL/1635/2026	ANOWAR MIRZA VS STATE OF ODISHA	JNYANANANDA PANDA VS	NARASINGHPUR /6 /2026 () //	
427	D-ABLAPL/1637/2026	SANJAY SAHOO @ SANJAY KUMAR SAHOO VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /406 /2024 () //	
428	D-ABLAPL/1640/2026	LALIT MAHANANDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	GAISILET /87 /2025 () //	
429	D-ABLAPL/1641/2026	B. RAGHUNATH PATRA VS STATE OF ODISHA	SIBA RANJAN POLAI VS	CHATRAPUR /731 /2025 () //	
430	D-ABLAPL/1644/2026	SANJAY @ SATIYA KUMAR SWAIN VS STATE OF ODISHA	DALIRANI BEHURAY VS	SIMULIA /487 /2025 () //	
431	D-ABLAPL/1645/2026	DUSMANTA SAHU	AMIT KUMAR NATH	BAGDIA /8 /2026	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/1646/2026	B. DALASHU @ DILESU PATRA	SIBA RANJAN POLAI	CHATRAPUR /399 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/1647/2026	SHARMA @ RAJESH SHARMA	BISWORANJAN SWAIN	PLANTSITE /1139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/1649/2026	ARU JENA@SUDHIR KUMAR JENA	PRABIR KUMAR RAY	JAJPUR SADAR /17 /2026	AOR20230000820C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/1650/2026	DILLIP SWAIN @ DILLIP KUMAR SWAIN	AMLAN SHAKTI PAUL	AGARAPADA /107 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/1652/2026	NARI NAIK @ NARENDRA NAIK	MANORANJAN DAS	MOTANGA /335 /2025	AOR20220000053C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/1654/2026	PRABHUDATTA LENKA	BIRAJA PRASAD NANDA	ASTARANGA /199 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/1657/2026	ACHYUTA DIGAL	SATYA RANJAN MULIA	NUAGAON /108 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/1658/2026	ABHIMANYU PARIDA @ ANUP	SANJIB KUMAR BHANJADEO	KHURDA SADAR /385 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/1660/2026	SANJAY SINGH	ANADI CHARAN NAYAK	RAMACHANDI /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/1661/2026	BISWAJIT HARICHANDAN PARIDA	SIBU DAS	NISCHINTAKOILI /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/1662/2026	MOTAHAR ALLI KHAN	ABINASH DAS	BADAGODA P.S. /677 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :15/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/1666/2026	STATE OF ODISHA MIHIR KUMAR BINDHANI VS	ANSHUMAN PANDA VS	// BERHAMPUR /142 /2025 ()	
444	D-ABLAPL/1668/2026	STATE OF ODISHA PRATIK KUMAR PRADHAN VS	ANSHUMAN PANDA VS	// //0 ()	
445	D-ABLAPL/1669/2026	STATE OF ODISHA PRAMOD KUMAR NAYAK VS	LAMBODOR ACHARI VS	// SURADA /166 /2025 ()	AOR20220001563C202600009
446	D-ABLAPL/1674/2026	STATE OF ODISHA DR. BIBHU PRASAD NAYAK VS	SUCHISMITA DASH VS	// HARICHANDANPUR /130 /2025 ()	
447	D-ABLAPL/1675/2026	STATE OF ODISHA KETAN DALEI VS	SARAT KUMAR JENA VS	// BARANGA /23 /2026 ()	
448	D-ABLAPL/1682/2026	STATE OF ODISHA ALAYA KUMAR MOHANTY VS	ASHOK DAS VS	// BERHAMPUR /112 /2025 ()	
449	D-ABLAPL/1685/2026	STATE OF ODISHA DEEPAK RANJAN SATAPATHY @ DIPAK SATAPATHY VS	SACHIDANANDA PADHEE VS	// JAJPUR TOWN /501 /2024 ()	
450	D-ABLAPL/1689/2026	STATE OF ODISHA KARTIK DIGAL VS	BIJAY KUMAR BEHERA VS	// CHAKAPADA PS /3 /2026 ()	
451	D-ABLAPL/1690/2026	STATE OF ODISHA PRAMOD NAIK VS STATE OF ODISHA	DIGANT KALLOL DEO VS	// //0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :15/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-STREV/54807/2025 STREV/1/2026	M/S. NARAYAN TRADERS,GANJAM MP	BIBHUTI BHUSAN PANDA	1/2026
2	D-STREV/54807/2025 STREV/1/2026	M/S. NARAYAN TRADERS,GANJAM MP	BIBHUTI BHUSAN PANDA	2/2026
3	D-WPC(OA)/955/1988 WPC(OA)/955/1988	RAMESH CH. PANDA MP	M/S N.K. MISHRA	2/2026
4	D-MSA/2041/2026 MSA/ /	PUNJAB NATIONAL BANK, CUTTACK MP	PRADEEP KUMAR DASMOHAPATRA	6/2026
5	D-MSA/2047/2026 MSA/ /	PUNJAB NATIONAL BANK, CUTTACK MP	PRADEEP KUMAR DASMOHAPATRA	7/2026
6	D-SA/465/2001 SA/465/2001	SHIBA PR.BARIK MP		8/2026
7	D-TRPCRL/40514/2025 TRPCRL/6/2026	SUBHASMITA BEHERA MP	RITURANJAN CHHOTARAY	8/2026
8	D-LAA/1883/2026 LAA/ /	DEPUTY CHIEF ENGINEER CONSTRUCTION MP	BHABANIK DAS TRIPATHI, A.S.C.	11/2026
9	D-LAA/1883/2026 LAA/ /	DEPUTY CHIEF ENGINEER CONSTRUCTION MP	BHABANIK DAS TRIPATHI, A.S.C.	12/2026
10	D-LAA/1883/2026 LAA/ /	DEPUTY CHIEF ENGINEER CONSTRUCTION MP	BHABANIK DAS TRIPATHI, A.S.C.	13/2026
11	D-TRP(C)/1904/2026 TRP(C)/14/2026	PRASHANT THAKKAR MP	SAURAV TIBREWAL	15/2026
12	D-TRP(C)/1990/2026 TRP(C)/ /	LELINA SNEHASINI BEHERA MP	SOMANATH NANDA	16/2026
13	D-CRLLP/1493/2026 CRLLP/ /	STATE OF ODISHA MP	SOBHAN PANIGRAHI, A.S.C.	17/2026
14	D-RVWPET/54680/2025 RVWPET/ /	PINTU MANDAL MP	AMITABH NAIK	21/2026
15	D-CMAPL/49746/2025 CMAPL/ /	PANA SINGH MP	ADV.	22/2026
16	D-CONTC/30497/2025 CONTC/3579/2025	ADAIT CHARAN BHOL MP		32/2026
17	D-MATA/54283/2025 MATA/20/2026	MEENAKSHI PANDA @ HOTA MP	SOHAN MISHRA	32/2026
18	D-MATA/733/2026 MATA/ /	DIBAKAR NAYAK MP	RAGHUNATH SINGH	33/2026
19	D-MATA/51574/2025 MATA/ /	SANJIB SAHOO MP	SUNIL KUMAR PANDA	34/2026
20	D-MATA/41082/2025 MATA/ /	GAGAN DASH MP	PRASANTA KUMAR SAHOO	35/2026
21	D-BLAPL/1492/2026 BLAPL/415/2026	RAGHUNATH SAHU MP	SANTOSH KUMAR MAHANTY	42/2026
22	D-FAO/1852/2026 FAO/ /	LIPI GOUDA MP	PRADEEP KUMAR MISHRA	43/2026
23	D-BLAPL/740/2026 BLAPL/310/2026	SHIBA HARIPAL @ SUKRU HARIPAL MP	AMITAV TRIPATHY	43/2026
24	D-FAO/292/2018 FAO/292/2018	STATE OF ORISSA MP	MAHENDRA KUMAR SAHOO	44/2026
25	D-BLAPL/36521/2025 BLAPL/12508/2025	SUBASH KUMAR PANDA MP		44/2026
26	D-FAO/292/2018	STATE OF ORISSA		

	FAO/292/2018	MP		45/2026
27	D-BLAPL/40322/2025	LIPUN BEHERA	BYOMOKESH SAHOO	
	BLAPL/13915/2025	MP		45/2026
28	D-BLAPL/1579/2026	BABU PANIGRAHI	NEELAKANTHA PANDA	
	BLAPL/ /	MP		46/2026
29	D-BLAPL/345/2026	KANHEI TUDU	BASANTA KUMAR DAS	
	BLAPL/213/2026	MP		47/2026
30	D-BLAPL/39708/2025	SIBA DAS @ JHADIA		
	BLAPL/13694/2025	MP		48/2026
31	D-ABLAPL/35202/2025	JHUNI BEHERA @ JHUNUBALA BEHERA	SUSANTA KUMAR BARAL	
	ABLAPL/13823/2025	MP		86/2026
32	D-ABLAPL/39899/2025	CH. SAMPATH VINAYAK	SOUBHAGYA KUMAR DASH	
	ABLAPL/14957/2025	MP		87/2026
33	D-ABLAPL/39210/2025	PRADEEPTA KISHORE NAYAK		
	ABLAPL/14747/2025	MP		88/2026
34	D-ABLAPL/39212/2025	PRADEEPTA KISHORE NAYAK		
	ABLAPL/14754/2025	MP		89/2026
35	D-ABLAPL/32512/2025	BIKRAMJEET BADHWAR @ BIRU		
	ABLAPL/12494/2025	MP		90/2026
36	D-ABLAPL/36343/2025	KRUSHNA MURARI DAS @ KANHA DAS		
	ABLAPL/13730/2025	MP		91/2026
37	D-ABLAPL/33073/2025	RAJAT DAS		
	ABLAPL/12665/2025	MP		92/2026
38	D-CRLREV/1618/2026	ALOK KUMAR SAHOO	ASHOK KUMAR SAHOO	
	CRLREV/ /	MP		93/2026
39	D-ABLAPL/36353/2025	PURNA CHANDRA DAS @ SANU		
	ABLAPL/13740/2025	MP		93/2026
40	D-CRLREV/1653/2026	TRILOCHAN SAHU	NIRANJAN LENKA	
	CRLREV/ /	MP		94/2026
41	D-ABLAPL/33765/2025	HASIBUN @ HASIBUL KHATUN @ HASIBUN KHATOON		
	ABLAPL/12914/2025	MP		94/2026
42	D-ABLAPL/843/2026	SARAT CHANDRA PRADHAN @ SARAT PRADHAN		
	ABLAPL/461/2026	MP		95/2026
43	D-CRLREV/1653/2026	TRILOCHAN SAHU	NIRANJAN LENKA	
	CRLREV/ /	MP		95/2026
44	D-ABLAPL/1690/2026	PRAMOD NAIK	DIGANT KALLOL DEO	
	ABLAPL/ /	MP		95/2026
45	D-CRLREV/40659/2025	KRUSHNA CHANDRA NAIK	AMLAN SHAKTI PAUL	
	CRLREV/ /	MP		96/2026
46	D-CMP/1059/2026	MINA SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	
	CMP/78/2026	MP		105/2026
47	D-CMP/2009/2026	SUCHITRA MOHAPATRA	SASWATI MOHAPATRA	
	CMP/ /	MP		106/2026
48	D-CMP/3494/2025	SUDHAKAR SAHOO		
	CMP/162/2025	MP		107/2026
49	D-CMP/2036/2026	SUDHAKAR DAS	JAGAJIBAN PRADHAN	
	CMP/ /	MP		108/2026
50	D-CMP/2071/2026	MADHABA CHARAN DAS	ABHILASH MISHRA	
	CMP/ /	MP		109/2026
51	D-RSA/54398/2025	SUTANSU BABANA NAYAK	SOURAV SUMAN BHUYAN	
	RSA/34/2026	MP		119/2026
52	D-RSA/17/2017	HAREKRUSHNA MALLIK	M/S.BHAKTAHARI MOHANTY	
	RSA/17/2017	MP		120/2026
53	D-RSA/2058/2026	BASANTA KUMAR PALLAI	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		121/2026
54	D-RSA/2058/2026	BASANTA KUMAR PALLAI	SOURAV SUMAN BHUYAN	
	RSA/ /	MP		122/2026
55	D-RSA/51036/2025	BHIMA BEHERA	AMIT PRASAD BOSE	
	RSA/36/2026	MP		123/2026
56	D-MACA/45056/2025	SUPHALA SAHOO	PRADEEP KUMAR MISHRA	
	MACA/64/2026	MP		141/2026
57	D-MACA/1856/2026	LUJIT KUMAR SASANI	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		142/2026

58	D-MACA/27143/2024 MACA/711/2024	RELIANCE GENERAL INSURANCE CO. LTD. MP		143/2026
59	D-MACA/27156/2024 MACA/697/2024	M/S. RELIANCE GENERAL INSURANCE CO. LTD. MP		144/2026
60	D-MACA/15226/2024 MACA/313/2024	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD. MP		145/2026
61	D-MACA/27154/2024 MACA/699/2024	M/S. RELIANCE GENERAL INSURANCE COMPANY LTD., BBSR MP		146/2026
62	D-MACA/47597/2025 MACA/65/2026	D.M.,ORIENTAL INSURANCE CO. LTD., SAMIRAL PRASAD DUTTA MP		147/2026
63	D-MACA/47597/2025 MACA/65/2026	D.M.,ORIENTAL INSURANCE CO. LTD., SAMIRAL PRASAD DUTTA MP		148/2026
64	D-MACA/49995/2025 MACA/66/2026	D.M.,M/S. CHOLA MS GENERAL INSURANCE CO. LTD., MP		149/2026
65	D-MACA/49995/2025 MACA/66/2026	D.M.,M/S. CHOLA MS GENERAL INSURANCE CO. LTD., MP		150/2026
66	D-MACA/49452/2025 MACA/67/2026	B.M., HDFC ERGO GENERAL INSURANCE CO. LTD., MP	ADABBAR I KHAN	151/2026
67	D-MACA/52373/2025 MACA/68/2026	SAIRENDRI @ SAIRINDHRA BEHERA MP	RUDRA NARAYAN PARIJA	152/2026
68	D-MACA/52373/2025 MACA/68/2026	SAIRENDRI @ SAIRINDHRA BEHERA MP	RUDRA NARAYAN PARIJA	153/2026
69	D-MACA/52373/2025 MACA/68/2026	SAIRENDRI @ SAIRINDHRA BEHERA MP	RUDRA NARAYAN PARIJA	154/2026
70	D-MACA/1932/2026 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD., MP	SOMNATH KROY	155/2026
71	D-MACA/1938/2026 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD., MP	SOMNATH KROY	156/2026
72	D-MACA/1970/2026 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUTACK DASMOHAPATRA	157/2026
73	D-MACA/1970/2026 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUTACK DASMOHAPATRA	158/2026
74	D-MACA/52622/2025 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., MP	CUTACK ALI KHAN	159/2026
75	D-MACA/52628/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., MP	KHURDADAM ALI KHAN	160/2026
76	D-MACA/49714/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD., MP	CUTACK ALI KHAN	161/2026
77	D-MACA/49711/2025 MACA/ /	M/S. NEW INDIA ASSURANCE CO. LTD., MP	CUTACK ALI KHAN	162/2026
78	D-MACA/1818/2026 MACA/ /	REENA MEHER MP	LALATENDU SAMANTARAY	163/2026
79	D-CRLA/31152/2025 CRLA/1240/2025	PABITRA MUDRIKA@DALABANDHU MP	SURYAKANTA DASH	192/2026
80	D-CRLA/1533/2026 CRLA/ /	SIBA HARIJAN MP	ANIRUDHA DAS	193/2026
81	D-CRLA/1533/2026 CRLA/ /	SIBA HARIJAN MP	ANIRUDHA DAS	194/2026
82	D-CRLA/27130/2024 CRLA/904/2024	KRUSHNA CHANDRA KANHAR@KAANR MP	TRILOCHAN NANDA	195/2026
83	D-CRLA/1587/2026 CRLA/ /	RANJIT KUMAR SAHOO MP	BIREN SANKAR TRIPATHY	196/2026
84	D-CRLMC/2445/2023 CRLMC/2445/2023	SK HASMAT TULLA MP	RAJAT KUMAR PANDA	197/2026
85	D-CRLA/1587/2026 CRLA/ /	RANJIT KUMAR SAHOO MP	BIREN SANKAR TRIPATHY	197/2026
86	D-CRLMC/40326/2025 CRLMC/196/2026	SUBRAT RANJAN TRIPATHY MP	SIBA PRASAD SAHOO	198/2026
87	D-CRLA/34753/2024 CRLA/1170/2024	SIMANCHAL@SIMANCHALA SETHY MP	AMITAV TRIPATHY	198/2026
88	D-CRLA/403/2023 CRLA/403/2023	ROHIT KUMAR NAYAK MP	SURYA KANTA PRADHAN	199/2026
89	D-CRLMC/40389/2025	MANAS RANJAN MOHANTY	DINESH KUMAR MOHANTY	

	CRLMC/172/2026	MP		199/2026
90	D-CRLA/403/2023 CRLA/403/2023	ROHIT KUMAR NAYAK MP	SURYA KANTA PRADHAN	200/2026
91	D-CRLMC/1510/2026 CRLMC/ /	RAMA CHANDRA SWAIN MP	PRAMOD KUMAR ROUT	200/2026
92	D-CRLMC/1514/2026 CRLMC/210/2026	SUBHENDU SEKHAR SAHU MP	UMA CHARAN MISHRA	201/2026
93	D-CRLA/1616/2026 CRLA/ /	BASANTA KUMAR SETHI MP	BHABANI SHANKAR DASPARIDA	201/2026
94	D-CRLMC/39937/2025 CRLMC/195/2026	DEBABRATA MISHRA MP	LAXMIDHAR DASH	202/2026
95	D-CRLA/1659/2026 CRLA/ /	SHYAM SUNDAR RANA @ RAJU @ SONA MP	SURYAKANTA DWIBEDI	202/2026
96	D-CRLMC/38791/2025 CRLMC/5362/2025	SUDHANSU KUMAR SAHU MP		203/2026
97	D-CRLA/1659/2026 CRLA/ /	SHYAM SUNDAR RANA @ RAJU @ SONA MP	SURYAKANTA DWIBEDI	203/2026
98	D-CRLA/40328/2025 CRLA/1490/2025	SUBA SETHI MP	LALATENDU SAMANTARAY	204/2026
99	D-CRLMC/1534/2026 CRLMC/ /	PAPA@CHINMAY PANDA MP	RAKESH BEHERA	204/2026
100	D-CRLMC/40544/2025 CRLMC/214/2026	NABIN KUMAR NAYAK MP	BISWAJIT DAS	205/2026
101	D-CRLMC/37592/2025 CRLMC/5154/2025	SUBASISH BASANTARAY MP		206/2026
102	D-CRLMC/34193/2025 CRLMC/4704/2025	TIRTHA SAHU@GODRU@GODRA MP		207/2026
103	D-CRLMC/1586/2026 CRLMC/ /	BHAGABAN PARIDA MP	SHUBHENDU KUMAR PARIDA	208/2026
104	D-CRLMC/37958/2025 CRLMC/5323/2025	KARUNAKAR PATRA MP	ABHIJIT DAS	209/2026
105	D-WA/52394/2025 WA/81/2026	SARALABALA NANDA MP	DURGESH NARAYAN RATH	210/2026
106	D-CRLMC/513/2026 CRLMC/ /	PURNA CHANDRA DAS@BABULA MP	GOPAL PRASAD JENA	210/2026
107	D-WA/52394/2025 WA/81/2026	SARALABALA NANDA MP	DURGESH NARAYAN RATH	211/2026
108	D-CRLMC/40350/2025 CRLMC/ /	SK. AATIF AHMED MP	BIKRAM KESHARI BAL	211/2026
109	D-WA/54650/2025 WA/82/2026	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	212/2026
110	D-CRLMC/40350/2025 CRLMC/ /	SK. AATIF AHMED MP	BIKRAM KESHARI BAL	212/2026
111	D-WA/54650/2025 WA/82/2026	STATE OF ODISHA MP	AJODHYA RANJAN DASH,A.G.A	213/2026
112	D-CRLMC/1664/2026 CRLMC/ /	SANJAY SAHU @ SANJAY KUMAR SAHU MP	SHIBANI SHANKAR PRADHAN	213/2026
113	D-CRLMC/40356/2025 CRLMC/ /	SRIPATI KAR MP	BIKRAM KESHARI BAL	214/2026
114	D-WA/1877/2026 WA/ /	JINDAL STEEL LIMITED, NEW DELHI MP	SATYA SMRUTI MOHANTY	214/2026
115	D-CRLMC/40356/2025 CRLMC/ /	SRIPATI KAR MP	BIKRAM KESHARI BAL	215/2026
116	D-WA/1877/2026 WA/ /	JINDAL STEEL LIMITED, NEW DELHI MP	SATYA SMRUTI MOHANTY	215/2026
117	D-CRLMC/1670/2026 CRLMC/ /	OM PRAKASH MISHRA MP	SURYAKANTA DWIBEDI	216/2026
118	D-WA/1877/2026 WA/ /	JINDAL STEEL LIMITED, NEW DELHI MP	SATYA SMRUTI MOHANTY	216/2026
119	D-WA/1893/2026 WA/ /	VICE CHANCECELOR, UTKAL UNIVERSITY MP	VIJAY KUMAR BHANESWAR	217/2026
120	D-CRLMC/36636/2025 CRLMC/5028/2025	SOUMYA RANJAN PANDA@GUDU MP	DEVASHIS PANDA	217/2026

121	D-WA/1893/2026 WA/ /	VICE CHANCECELOR, UTKAL UNIVERSITY, MP	GYAN KUMAR, BHUBANESWAR	218/2026
122	D-WA/54822/2025 WA/83/2026	GADADHAR MAHAPATRA MP	MANOJA KUMAR KHUNTIA	219/2026
123	D-WA/54822/2025 WA/83/2026	GADADHAR MAHAPATRA MP	MANOJA KUMAR KHUNTIA	220/2026
124	D-WA/1917/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	221/2026
125	D-WA/1917/2026 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	222/2026
126	D-WA/1935/2026 WA/ /	UNION OF INDIA MP	RUPESH KUMAR KANUNGO (SR. PANEL COUNSEL)	223/2026
127	D-WA/1935/2026 WA/ /	UNION OF INDIA MP	RUPESH KUMAR KANUNGO (SR. PANEL COUNSEL)	224/2026
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	225/2026
129	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	226/2026
130	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	227/2026
131	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	228/2026
132	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	229/2026
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	230/2026
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	231/2026
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	232/2026
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	233/2026
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	234/2026
138	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	235/2026
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	236/2026
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	237/2026
141	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	238/2026
142	D-WA/50098/2025 WA/85/2026	RISHABH KUMAR JAIN MP	BALARAM NAYAK	239/2026
143	D-WA/50098/2025 WA/85/2026	RISHABH KUMAR JAIN MP	BALARAM NAYAK	240/2026
144	D-WA/243/2022 WA/243/2022	STATE OF ODISHA MP	DHANANJAYA MUND, AGA	241/2026
145	D-WA/251/2022 WA/251/2022	STATE OF ODISHA MP	DHANANJAYA MUND, AGA	242/2026
146	D-WA/46146/2025 WA/87/2026	PRANATI MAHAPATRA MP	AKSHAYA KUMAR BEHERA	243/2026
147	D-WA/54566/2025 WA/88/2026	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD, MP	COOPERATIVE BANK LTD,KHORDHA	244/2026
148	D-WA/54566/2025 WA/88/2026	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD, MP	COOPERATIVE BANK LTD,KHORDHA	245/2026
149	D-WA/54566/2025 WA/88/2026	MANAGING DIRECTOR, ODISHA STATE COOPERATIVE BANK LTD, MP	COOPERATIVE BANK LTD,KHORDHA	246/2026
150	D-WP(C)/1842/2026 WP(C)/1560/2026	TUSHAR RANJAN MOHANTY MP	KOUSIK ANANDA GURU	1101/2026
151	D-WP(C)/1843/2026 WP(C)/1564/2026	SUKANTI NAIK MP	BHASKAR CHANDRA PANDA	1102/2026
152	D-WP(C)/1844/2026	DHANANJAYA GOUD	ASHIS KUMAR MISHRA	

	WP(C)/1566/2026	MP		1103/2026
153	D-WP(C)/1724/2026 WP(C)/ /	M/S SURESH AGRAWAL AND CO. MP	PRABODHA CHANDRA NAYAK	1104/2026
154	D-WP(C)/1846/2026 WP(C)/1572/2026	BALARAM SWAIN MP	ASHIS KUMAR MISHRA	1105/2026
155	D-WP(C)/1845/2026 WP(C)/1571/2026	RAMBHA SWAIN MP	ASHIS KUMAR MISHRA	1106/2026
156	D-WP(C)/1847/2026 WP(C)/1563/2026	MOHAN BARIK MP	ASHIS KUMAR MISHRA	1107/2026
157	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1108/2026
158	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1109/2026
159	D-WP(C)/1849/2026 WP(C)/1565/2026	ASHOK SWAIN MP	ASHIS KUMAR MISHRA	1110/2026
160	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1111/2026
161	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1112/2026
162	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1113/2026
163	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1114/2026
164	D-WP(C)/54676/2025 WP(C)/1475/2026	ATASI ROUT MP	BHAGABAN BEHERA	1115/2026
165	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1116/2026
166	D-WP(C)/53891/2025 WP(C)/1476/2026	M/S NISCHINT MULTISERVICE PVT LTD, MP	SUDESHWAR ANGI	1117/2026
167	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1118/2026
168	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1119/2026
169	D-WP(C)/31955/2025 WP(C)/22536/2025	DILLIP KUMAR NAYAK MP	MANORANJAN MISHRA	1120/2026
170	D-WP(C)/1851/2026 WP(C)/ /	KAPIL GUPTA MP	BIRAJA PRASANNA DAS	1121/2026
171	D-WP(C)/1792/2026 WP(C)/ /	SATYAJIT MARNDI MP	ANJAN KUMAR BISWAL	1122/2026
172	D-WP(C)/54010/2025 WP(C)/1486/2026	SUSANTA KUMAR SAHU MP	SATYJIT MAHAPATRA	1123/2026
173	D-WP(C)/54764/2025 WP(C)/1487/2026	M/S. RAJEEV ROUT, BBSR MP	BIBHUTI BHUSAN PANDA	1124/2026
174	D-WP(C)/1855/2026 WP(C)/1580/2026	NILAMADHAB MISHRA MP	SUSHANTA KUMAR MISHRA	1125/2026
175	D-WP(C)/2380/2025 WP(C)/2621/2025	BIJAYA KUMAR SAHU MP	TRILOCHAN PANIGRAHI	1126/2026
176	D-WP(C)/54022/2025 WP(C)/1492/2026	SANJUKTA KUMARI DAKUA MP	SATYJIT MAHAPATRA	1127/2026
177	D-WP(C)/1857/2026 WP(C)/ /	SOUDAMINI NAYAK MP	BIJAYA KUMAR BEHERA 1	1128/2026
178	D-WP(C)/1858/2026 WP(C)/1568/2026	MD SAKHABUL MP	KRISHNA CHANDRA SAHU	1129/2026
179	D-WP(C)/1859/2026 WP(C)/1559/2026	GURUBACHAN SINGH MP	DHANANJAYA MUND	1130/2026
180	D-WP(C)/54290/2025 WP(C)/1499/2026	RAMESH CHANDRA MAHARANA MP	SATYJIT MAHAPATRA	1131/2026
181	D-WP(C)/1861/2026 WP(C)/1573/2026	MANMATHNATH MAHANTA MP	BANSHIDHAR SATAPATHY	1132/2026
182	D-WP(C)/16221/2021 WP(C)/16221/2021	MD.SHAHID MP	MRS. PAMI RATH (SR. ADV.), KSHIROD KUMAR ROUT	1133/2026
183	D-WP(C)/55360/2025 WP(C)/1507/2026	YUDHISTHIR NAYAK MP	PRADEEP KUMAR DAS	1134/2026

184	D-WP(C)/47939/2025 WP(C)/33696/2025	SUPRITI PANIGRAHI MP		1135/2026
185	D-WP(C)/53446/2025 WP(C)/36837/2025	DEBASIS BHATTAMISHRA MP		1136/2026
186	D-WP(C)/1838/2026 WP(C)/ /	BIKRAM DEV GARABADU MP	ABHISHEK PATNAIK	1137/2026
187	D-WP(C)/54003/2025 WP(C)/1345/2026	M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR MP	ANURITA MISHRA	1138/2026
188	D-WP(C)/1870/2026 WP(C)/1561/2026	PRATIMA PUROHIT MP	AMIT PRASAD BOSE	1139/2026
189	D-WP(C)/34457/2025 WP(C)/24208/2025	ALUMINUM MAZDOOR SANGHA, KENDRAPARA MP		1140/2026
190	D-WP(C)/1871/2026 WP(C)/1574/2026	SUJIT KUMAR MOHANTY MP	ANUPAM DASH	1141/2026
191	D-WP(C)/2276/2021 WP(C)/2276/2021	BIJAN KUMAR SAHOO MP	KOUSIK ANANDA GURU	1142/2026
192	D-WP(C)/1872/2026 WP(C)/ /	SANDHYARANI PARIDA MP	NRUSINGH CHARAN ROUT	1143/2026
193	D-WP(C)/14294/2022 WP(C)/14294/2022	DEBENDRA DAS MP	M/S MANAS RANJAN DASH	1144/2026
194	D-WP(C)/55253/2025 WP(C)/1524/2026	M/S. TIMES SCHOLARS GURUKUL UNDER MP	MILITARY EDUCATIONAL TRUST, KHURDA	1145/2026
195	D-WP(C)/1867/2026 WP(C)/1575/2026	BADRI NARAYAN MAHAPATRA MP	KRISHNA CHANDRA SAHU	1146/2026
196	D-WP(C)/1880/2026 WP(C)/ /	DARSHANA PATRA MP	RABI NARAYAN MOHANTY	1147/2026
197	D-WP(C)/54924/2024 WP(C)/1305/2025	TARAMANI BEHERA MP	NIRANJAN PANDA	1148/2026
198	D-WP(C)/32483/2025 WP(C)/22745/2025	BHASKAR SAHOO MP	NIRANJAN PANDA	1149/2026
199	D-WP(C)/1882/2026 WP(C)/ /	ANJALI PANDA MP	BIVUDATTA CHALAN	1150/2026
200	D-WP(C)/1869/2026 WP(C)/1611/2026	DASAMAT MARNDI MP	DHANANJAYA MUND	1151/2026
201	D-WP(C)/55184/2025 WP(C)/1529/2026	PRITIRANJANA SAHU MP	DEBASHISH KUMAR PANDA	1152/2026
202	D-WP(C)/19868/2025 WP(C)/13787/2025	DR.SUBHASHREE KARISHMA CHOUDHURY MP	SIR KUMAR PUROHIT	1153/2026
203	D-WP(C)/1890/2026 WP(C)/ /	EXECUTIVE ENGINEER (ELECT.), RAJGANP MP	PRASANNA KUMAR BARTHA	1154/2026
204	D-WP(C)/1874/2026 WP(C)/ /	LIFEPRO AGRO AND BIOMASS PRIVATE L MP	AMIT ROY	1156/2026
205	D-WP(C)/31801/2025 WP(C)/22479/2025	RITA DASH MP	EKTA AGARWAL	1157/2026
206	D-WP(C)/31394/2025 WP(C)/22501/2025	KAMALAKANTA PANIGRAHY MP	EKTA AGARWAL	1158/2026
207	D-WP(C)/31800/2025 WP(C)/22504/2025	T. NAGA BHUSAN SHROFF MP	EKTA AGARWAL	1159/2026
208	D-WP(C)/31838/2025 WP(C)/22851/2025	BHASKAR CHANDRA PANIGRAHI MP	EKTA AGARWAL	1160/2026
209	D-WP(C)/32450/2025 WP(C)/23167/2025	DEBADULLABHA SAHU MP	EKTA AGARWAL	1161/2026
210	D-WP(C)/16502/2024 WP(C)/9082/2024	PRADEEP KUMAR MISHRA MP		1162/2026
211	D-WP(C)/54974/2025 WP(C)/1536/2026	BHAGABAN SAHOO MP	ACHYUTANANDA PATTANAIAK	1163/2026
212	D-WP(C)/22944/2025 WP(C)/15936/2025	RAMESH CHANDRA DAS MP		1164/2026
213	D-WP(C)/51694/2025 WP(C)/36482/2025	GYANANANDA SENAPATI MP	RAMANATH ACHARYA	1165/2026
214	D-WP(C)/13212/2020 WP(C)/13212/2020	RABINDRA NATH NAYAK MP	NITISH KUMAR MISHRA	1166/2026
215	D-WP(C)/28350/2021	MANAS KUMAR SINGH	SUBRAT SATPATHY	

	WP(C)/28350/2021	MP		1167/2026
216	D-WP(C)/1898/2026 WP(C)/ /	M/S MARKSON AND CO, SAMBALPUR MP	SOUMIK SPANDAN TRIPATHY	1168/2026
217	D-WP(C)/4582/2020 WP(C)/4582/2020	BHUSHAN ENERGY LTD. MP	M/S.SARADA P.SARANGI	1169/2026
218	D-WP(C)/9313/2023 WP(C)/9313/2023	M/S ANGUL ENERGY LTD., NEW DELHI MP	SARADA PRASANNA SARANGI	1170/2026
219	D-WP(C)/54793/2025 WP(C)/1548/2026	PABITRA KUMAR PRADHAN MP	SANTOSH KUMAR SAMANTARAY	1171/2026
220	D-WP(C)/39496/2025 WP(C)/28308/2025	UNION OF INDIA MP	KAIBALYA PANDA, CGC	1172/2026
221	D-WP(C)/1906/2026 WP(C)/ /	CHINTAMANI JENA MP	TUSHAR KANTA NAYAK	1173/2026
222	D-WP(C)/27865/2025 WP(C)/19408/2025	RAMANANDA MISHRA MP	SOUBHAGYA SUNDAR DAS	1174/2026
223	D-WP(C)/27594/2025 WP(C)/19412/2025	DR.ASHOK KUMAR NANDA MP	SOUBHAGYA SUNDAR DAS	1175/2026
224	D-WP(C)/1911/2026 WP(C)/ /	ARUN KUMAR PARIDA MP	BIKASH KUMAR ROUTRAY	1176/2026
225	D-WP(C)/1896/2026 WP(C)/ /	M/S SURESH AGRAWAL AND CO. MP	PRABODHA CHANDRA NAYAK	1177/2026
226	D-WP(C)/37031/2025 WP(C)/25371/2025	SWADESH KUMAR DAS MP	MANOJA KUMAR KHUNTIA	1178/2026
227	D-WP(C)/1913/2026 WP(C)/ /	SUMITRA SWAIN MP	PRANAYA KISHORE HARICHANDAN	1179/2026
228	D-WP(C)/1914/2026 WP(C)/1590/2026	MAMATA CHHOTARAY MP	AMIYA KUMAR CHHATOI	1180/2026
229	D-WP(C)/1915/2026 WP(C)/ /	SAGAR SAHOO MP	AKSHAYA KUMAR PANDEY	1181/2026
230	D-WP(C)/1919/2026 WP(C)/ /	DEBAPRASAD SAMANTARAY MP	AKSHAYA KUMAR PANDEY	1182/2026
231	D-WP(C)/1920/2026 WP(C)/ /	SUBHADARSHINI ENTERPRISES, JAGATSINGHPUR MP	AKSHAYA KUMAR PANDEY	1183/2026
232	D-WP(C)/1921/2026 WP(C)/ /	TUSHAR SAHOO MP	AKSHAYA KUMAR PANDEY	1184/2026
233	D-WP(C)/1922/2026 WP(C)/ /	RAMAKANTA BARIK MP	AKSHAYA KUMAR PANDEY	1185/2026
234	D-WP(C)/1933/2026 WP(C)/ /	SANJAY ROUT @ SANJAY KUMAR ROUT MP	MANAS KUMAR CHAND	1186/2026
235	D-WP(C)/1940/2026 WP(C)/1616/2026	NIRVAYA SETHY MP	SAMVIT MOHANTY	1187/2026
236	D-WP(C)/1942/2026 WP(C)/1610/2026	NIRANJAN BHOI MP	SAMVIT MOHANTY	1188/2026
237	D-WP(C)/1944/2026 WP(C)/1613/2026	RANJAN BARIK MP	SAMVIT MOHANTY	1189/2026
238	D-WP(C)/1946/2026 WP(C)/1622/2026	SUMANT BEHERA MP	SAMVIT MOHANTY	1190/2026
239	D-WP(C)/1947/2026 WP(C)/1612/2026	SURENDRA JENA MP	SAMVIT MOHANTY	1191/2026
240	D-WP(C)/1948/2026 WP(C)/1615/2026	SANTOSH KUMAR MAHAPATRA MP	SAMVIT MOHANTY	1192/2026
241	D-WP(C)/8239/2025 WP(C)/6154/2025	MAHAMAYA SAHOO MP	RAKESH BEHERA	1193/2026
242	D-WP(C)/14805/2024 WP(C)/10539/2024	BEENAYA KUMAR PRADHAN MP	SADASIVA PATRA (1)	1194/2026
243	D-WP(C)/1949/2026 WP(C)/1614/2026	RAJKISHOR BARAL MP	SAMVIT MOHANTY	1195/2026
244	D-WP(C)/1952/2026 WP(C)/1617/2026	DHIREN JENA MP	SAMVIT MOHANTY	1196/2026
245	D-WP(C)/1954/2026 WP(C)/1620/2026	DIPAK SENAPATI MP	SAMVIT MOHANTY	1197/2026
246	D-WP(C)/1953/2026 WP(C)/1619/2026	RANJAN KUMAR DAS MP	SAMVIT MOHANTY	1198/2026

247	D-WP(C)/1958/2026 WP(C)/1624/2026	ULLAS DALAI MP	SAMVIT MOHANTY	1199/2026
248	D-WP(C)/1959/2026 WP(C)/1618/2026	MANJULATA SWAIN MP	SAMVIT MOHANTY	1200/2026
249	D-WP(C)/1957/2026 WP(C)/1625/2026	BISHNU CHARAN JENA MP	SAMVIT MOHANTY	1201/2026
250	D-WP(C)/1961/2026 WP(C)/1630/2026	RANJAN BARIK MP	SAMVIT MOHANTY	1202/2026
251	D-WP(C)/1960/2026 WP(C)/1621/2026	BISHNU CHARAN BISWAL MP	SAMVIT MOHANTY	1203/2026
252	D-WP(C)/1963/2026 WP(C)/1628/2026	LOKANATH SWAIN MP	SAMVIT MOHANTY	1204/2026
253	D-WP(C)/1962/2026 WP(C)/1623/2026	BISHNU TARENIA MP	SAMVIT MOHANTY	1205/2026
254	D-WP(C)/1964/2026 WP(C)/1632/2026	SANJAYA KUMAR MOHANTY MP	SAMVIT MOHANTY	1206/2026
255	D-WP(C)/1965/2026 WP(C)/1626/2026	PRAFULA MOHANTY MP	SAMVIT MOHANTY	1207/2026
256	D-WP(C)/1966/2026 WP(C)/1608/2026	RAMESH CHANDRA JENA MP	SAMVIT MOHANTY	1208/2026
257	D-WP(C)/55381/2025 WP(C)/1562/2026	M/S.KHUSHI REALCON PVT.LTD., BHUBANESHWAR MP	BRAHMANANDA UDGATA	1209/2026
258	D-WP(C)/55366/2025 WP(C)/1577/2026	SAROJINI PRADHAN MP	BRAHMANANDA TRIPATHY	1210/2026
259	D-WP(C)/1968/2026 WP(C)/1629/2026	HRUSHIKESH DAS @ DIPUNI DAS MP	SAMVIT MOHANTY	1211/2026
260	D-WP(C)/1969/2026 WP(C)/1607/2026	RAJENDRA SWAIN MP	SAMVIT MOHANTY	1212/2026
261	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1213/2026
262	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1214/2026
263	D-WP(C)/37053/2025 WP(C)/25780/2025	LAXMIDHAR BEHERA MP		1215/2026
264	D-WP(C)/38401/2025 WP(C)/26720/2025	BHRAMARBAR SAHU MP	PURNA CHANDRA DAS	1216/2026
265	D-WP(C)/53264/2025 WP(C)/37064/2025	SWARUPA NANDA PATI MP	BIBHUTI BHUSAN PANDA	1217/2026
266	D-WP(C)/1975/2026 WP(C)/ /	MAMITA BHUYAN MP	AMRITA MISHRA	1218/2026
267	D-WP(C)/8997/2015 WP(C)/8997/2015	M/S.JAGADHATRI CHITRALAYA MP	M/S.NIRANJAN LENKA	1219/2026
268	D-WP(C)/1387/2026 WP(C)/1178/2026	KEDARNATH PRUSTY MP	BIYOTKESH MOHANTY	1220/2026
269	D-WP(C)/1387/2026 WP(C)/1178/2026	KEDARNATH PRUSTY MP	BIYOTKESH MOHANTY	1221/2026
270	D-WP(C)/1978/2026 WP(C)/ /	SABHAKANTA SAHOO MP	PITAMBAR PANDA	1222/2026
271	D-WP(C)/46017/2025 WP(C)/32092/2025	SK. ABDUL MOHIN MP		1223/2026
272	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	1224/2026
273	D-WP(C)/1728/2025 WP(C)/1846/2025	SOUMYA SASWAT BEHERA MP	SOURAV DAS	1225/2026
274	D-WP(C)/1994/2026 WP(C)/ /	MADHUBRATA DASH MP	ASWINI KUMAR DASH	1226/2026
275	D-WP(C)/2000/2026 WP(C)/ /	SWAGATIKA SUBHADARSINI MP	PRAFULLA KUMAR MOHAPATRA	1227/2026
276	D-WP(C)/2002/2026 WP(C)/ /	ALOK KUMAR RAUT MP	PITAMBAR PANDA	1228/2026
277	D-WP(C)/2004/2026 WP(C)/ /	SISHIR KUMAR PATTANAYAK MP	PRAFULLA KUMAR MOHAPATRA	1229/2026
278	D-WP(C)/2007/2026	SAIBALINI SATAPATHY	PRAFULLA KUMAR MOHAPATRA	

	WP(C)/ /	MP		1230/2026
279	D-WP(C)/2010/2026	SATYABRATA SAHOO	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1231/2026
280	D-WP(C)/1991/2026	SURYAKANTA PATTNAYAK	ALOK KUMAR PANDA	
	WP(C)/ /	MP		1232/2026
281	D-WP(C)/2012/2026	RASMI RANJITA SAHOO	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1233/2026
282	D-WP(C)/2015/2026	ADAITYA PRASAD PATRA	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		1234/2026
283	D-WP(C)/2017/2026	JITENDRA KUMAR MOHANTY	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1235/2026
284	D-WP(C)/2019/2026	PARESH KUMAR ACHARYA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		1236/2026
285	D-WP(C)/2021/2026	DEBABRATA BISWAL	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1237/2026
286	D-WP(C)/2024/2026	AEROCOM PRIVATE LIMITED, BHUBANESHWAR	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		1238/2026
287	D-WP(C)/2033/2026	DINESH KUMAR PANDA	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		1239/2026
288	D-WP(C)/2038/2026	VINIT KUMAR BANSHAL	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		1240/2026
289	D-WP(C)/2044/2026	SUNIT BANSAL	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		1241/2026
290	D-WP(C)/2045/2026	BASANTI PRIYA BAL	SRINIBASH SATAPATHY	
	WP(C)/ /	MP		1242/2026
291	D-WP(C)/46129/2025	JASHODA MANI SHIAL		
	WP(C)/32692/2025	MP		1243/2026
292	D-WP(C)/1860/2026	ARATI SWAIN	RATIKANTA MOHAPATRA	
	WP(C)/1578/2026	MP		1244/2026
293	D-WP(C)/52802/2025	TARADATT	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		1245/2026
294	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1246/2026
295	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1247/2026
296	D-WP(C)/37053/2025	LAXMIDHAR BEHERA		
	WP(C)/25780/2025	MP		1248/2026
297	D-WP(C)/2067/2026	ARAKSHITA KABAT	RAJKISHORE SWAIN	
	WP(C)/ /	MP		1249/2026
298	D-WP(C)/53434/2025	M/S. KALINGA ELECTRICALS, KHURDA	DEBENDRA NARAYAN PATTANAIAK	
	WP(C)/37027/2025	MP		1250/2026
299	D-WP(C)/2068/2026	CHINMAYEE BEHERA	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		1251/2026
300	D-WP(C)/53434/2025	M/S. KALINGA ELECTRICALS, KHURDA	DEBENDRA NARAYAN PATTANAIAK	
	WP(C)/37027/2025	MP		1252/2026
301	D-WP(C)/2084/2026	PUSPALATA PARIDA	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1253/2026
302	D-WP(C)/2087/2026	RASHMITA SARANGI	PRAFULLA KUMAR MOHAPATRA	
	WP(C)/ /	MP		1254/2026
303	D-WP(C)/2100/2026	M/S. SHO VAN STEEL PRODUCT, BARGARHA	ABHILASH MISHRA	
	WP(C)/ /	MP		1255/2026